

# ORISSA HIGH COURT

## FILING REPORT AS ON :30/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/9418/2026 BLAPL/3072/2026	LUCKY @ SUDAM SUNA VS STATE OF ODISHA	BASUDEV BARIK VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025	AOR20240000156C202600005
2	D-BLAPL/9420/2026 BLAPL/3075/2026	MD. MOUJUD @ MD. MAUJUD @ MD. SUKHAL VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /284 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) ST/0000023/2026	AOR20220000263C202600024
3	D-BLAPL/9421/2026	SUJIT NAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	TARBHA /178 /2025 ()//	AOR20240000732C202600064
4	D-BLAPL/9429/2026	SAMIR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PAIKMAL /36 /2026 ()//	
5	D-BLAPL/9436/2026	BISWAJIT BEHERA @ KANHU @ ANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /50 /2026 ()//	
6	D-BLAPL/9438/2026	SUTI GANDA @ PURUSATTAM HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /154 /2025 ()//	
7	D-BLAPL/9440/2026	SUJANA BINDHANI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /275 /2025 ()//	
8	D-BLAPL/9445/2026	KHUBA BANJARA VS STATE OF ODISHA	JNYANANANDA PANDA VS	DHARAMGARH /89 /2026 ()//	
9	D-BLAPL/9449/2026	BHIMA KULDIP VS STATE OF ODISHA	T. NARAYANA MURTY VS	SUNABEDA /26 /2026 ()//	AOR20220002995C202600019
10	D-BLAPL/9454/2026	HALADHAR NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /182 /2025 ()//	
11	D-BLAPL/9457/2026	URDHABA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MAIDALPUR /23 /2026 ()//	

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12	D-BLAPL/9459/2026	ASWINI KUMAR PATRA @ PATRO VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	NIMAKHANDI /361 /2025 () //	
13	D-BLAPL/9461/2026	BASUDEV PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /140 /2026 () //	AOR20250000001C202600015
14	D-BLAPL/9466/2026	THAKUR PATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH SADAR /319 /2025 () //	AOR20220001487C202600057
15	D-BLAPL/9468/2026	UTTAM BEHERA @ DIPU @ OTTA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANTAPADA /102 /2024 () //	AOD20220004505C202600043
16	D-BLAPL/9471/2026	BISHNU SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	PARJANG /516 /2025 () //	
17	D-BLAPL/9472/2026	SK. AHMED VS STATE OF ODISHA	KISHORE KUMAR SAHOO VS	PURUNABAZAR /48 /2026 () //	AOD20240000366C202600043
18	D-BLAPL/9478/2026	BISWANATH SWAIN @ BABUNA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /165 /2025 () //	
19	D-BLAPL/9479/2026	DIKAN @ BABUL SWAIN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /143 /2026 () //	AOR20220000371C202600040
20	D-BLAPL/9481/2026	BALAKRUSHNA MEHER VS STATE OF ODISHA	TRILOCHAN NANDA VS	MANAMUNDA /63 /2023 () //	
21	D-BLAPL/9482/2026	PARASARA THATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ULLUNDA /101 /2025 () //	
22	D-BLAPL/9483/2026	AMAT @ AMOD CHHATRIA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /337 /2025 () //	
23	D-BLAPL/9484/2026	SANJEEB BAG @ SANJIB BAG	AMITAV TRIPATHY	ULLUNDA /101 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/9485/2026	SANKARSAN BARIK	AMITAV TRIPATHY	ULLUNDA /101 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/9486/2026	AJAY @ DAMBURUDHAR NAIK	SAROJ KUMAR PADHY	KASHIPUR /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/9487/2026	JAMBESWAR MISHRA	SAROJ KUMAR PADHY	MADHUPATNA /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/9491/2026	DIBYA LOCHAN BEHERA	SAROJ KUMAR PADHY	MADHUPATNA /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/9492/2026	AJIT KUMAR MISHRA	SAROJ KUMAR PADHY	MADHUPATNA /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/9494/2026	AMBIKA AMATA	SURYA KANTA PRADHAN	PHIRINGIA /203 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/9498/2026	LINGARAJ SWAIN @ MAGI	KABIRAJ PRADHAN	NIRAKARPUR /273 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/9504/2026	RASMITA SWAIN @ SMT. RASMITA SWAIN	AMIT KUMAR SAHU	JEYPORE SADAR /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/9506/2026	BHAJARAM BALIARSINGH	AMIT KUMAR SAHU	RAYAGADA G.R.P. /14 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/9514/2026	DAMA KHILA @ DAMO KHILLA	JANAKI KANTA MAHAPATRA	MUDULIPODA /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/9516/2026	KALIA BARIKA	ASHOK DAS	RAIKIA /226 /2025	
		VS	VS	()	

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35	D-BLAPL/9520/2026	STATE OF ODISHA PINKU @ SUSANTA PATNAIK VS	DURGA PRASAD DHAL VS	// HINJILI /133 /2018 ()	
36	D-BLAPL/9522/2026	STATE OF ODISHA BADAL DEHURY VS	BIKASH KUMAR DASH VS	// JHARSUGUDA /118 /2026 ()	
37	D-BLAPL/9526/2026	STATE OF ODISHA SUKADEB MUNDA @ SHUKDEB MUNDA VS	PARTHA SARATHI DAS VS	// NAYAKOT /32 /2026 ()	AOD20240000364C202600099
38	D-BLAPL/9531/2026	STATE OF ODISHA GAJANAN NAIK VS	BASANTA KUMAR DAS VS	// DHANUPALI /68 /2023 ()	
39	D-BLAPL/9533/2026	STATE OF ODISHA ABALA NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /631 /2025 ()	
40	D-BLAPL/9535/2026	STATE OF ODISHA PRAFULLA KUMAR BISWAL VS	SARAT KUMAR NAYAK VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /14 /2026 ()	
41	D-BLAPL/9537/2026	STATE OF ODISHA SUNANTA MALICK @ SUNANTA MALLICK VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /203 /2025 ()	
42	D-BLAPL/9539/2026	STATE OF ODISHA B. SATYA PRAKASH HOTA VS	SURYAKANTA DWIBEDI VS	// JALESWAR /103 /2026 ()	
43	D-BLAPL/9540/2026	STATE OF ODISHA BIRENDRA MALLIK @ MALLICK VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /57 /2026 ()	
44	D-BLAPL/9542/2026	STATE OF ODISHA RABINARAYAN DEEP @ RANA VS	SURYAKANTA DWIBEDI VS	// PAIKMAL /207 /2021 ()	
45	D-BLAPL/9543/2026	STATE OF ODISHA NIRMALA KARMI @ NIRMAL KARMI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// CHAKAPADA PS /17 /2026 () //	

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46	D-BLAPL/9546/2026	NIHAR RANJAN MOHAPATRA @ SILU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /226 /2025 () //	
47	D-BLAPL/9551/2026	PETA @ TAPU MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SIMULIA /387 /2025 () //	
48	D-BLAPL/9554/2026	BIKASH PADHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// () //	AOD20240000698C202600011
49	D-BLAPL/9557/2026	SOUMYA @ SOUMYA RANJAN BEHERA VS STATE OF ODISHA	SWAGATIKA PANDA VS	PHIRINGIA /238 /2025 () //	
50	D-BLAPL/9560/2026	SHOBI @ WASEEM @ ZUBER @ ZUBER ALI @ PAPPUSK. ZAFARULLA VS STATE OF ODISHA	VS	JHARSUGUDA SADAR /554 /2024 () //	
51	D-BLAPL/9561/2026	BUBAI @ GOPAL BOSE VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	KEONJHAR SADAR /62 /2025 () //	
52	D-BLAPL/9563/2026	GURU KHILLO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ORKEL /248 /2025 () //	
53	D-BLAPL/9565/2026	BHOLE GOSWAMI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// 0 () //	
54	D-BLAPL/9566/2026	MD. SAMAD @ SK. SAMAD @ RIZWAN ALI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	DHANUPALI /281 /2025 () //	
55	D-BLAPL/9568/2026	MANI DAS VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GOPALPUR /437 /2025 () //	
56	D-BLAPL/9571/2026	ABHAY GHOSH VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	JHARSUGUDA /577 /2025 () //	
57	D-BLAPL/9575/2026	PADI @ PRADIPTA MALIK	DEEPAK KU SAHOO	MAHAKALPARA /37 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/9577/2026	RUP HALDAR @ RUPA HALDAR @ RUP KUMAR HALDAR	MANGU NANDY	MALKANGIRI /290 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/9579/2026	SUBHRANSU SHEKAR BHUYAN	DEEPAK KU SAHOO	MAHAKALPARA /183 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/9582/2026	SANGRAM KESHARI BALIARSINGH	ACHYUTANANDA PATTANAIAK	BADAGODA P.S. /410 /2025	AOD20240000586C202600084
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/9583/2026	KUNAL BARIK	MANGU NANDY	MATHILI /246 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/9587/2026	SRIDHAR KHARA	MANGU NANDY	PADWA /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/9589/2026	GADA NAYAK	SANJIB KUMAR BHANJADEO	JANKIA P.S. /453 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/9591/2026	PRAKASH PATEL	DIBYA JYOTI SAHOO	JHARSUGUDA /676 /2024	AOD20240000587C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/9594/2026	JAY KRUSHNA BARIK	BISWAJIT NAYAK	SONEPUR /374 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/9597/2026	AJOY KUMAR PAUL	SANGRAM KESHARI ROUT	S.P.(CID-CRL),CUTTACK /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/9598/2026	JAKRIYA DEOGAM @ JAKARIYA DEOGHAM	PARTHA SARATHI DAS	CHAMPUA /66 /2026	AOD20240000364C202600100
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/9599/2026	BABU SWAIN	SANJIB KUMAR BHANJADEO	KHALLIKOTE /134 /2026	
		VS	VS	()	

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69	D-BLAPL/9601/2026	STATE OF ODISHA GOPI NAIK VS	BIBHUTI BHUSAN BEHERA VS	// ANGUL SADAR PS /32 /2022 ()	
70	D-BLAPL/9602/2026	STATE OF ODISHA NABAGHAN BEHERA VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600059
71	D-BLAPL/9603/2026	STATE OF ODISHA NAMITA NAYAK VS	PRAVAT KUMAR PANDA VS	// / /0 ()	
72	D-BLAPL/9606/2026	STATE OF ODISHA KALIA @ SATYANARAYAN JENA VS	AMULYA RATNA PANDA VS	// RASGOBINDPUR /89 /2026 ()	
73	D-BLAPL/9608/2026	STATE OF ODISHA KUNAL @ NIGAMANANDA BEHERA VS	PRASANTA KUMAR DAS VS	// JHARSUGUDA /587 /2025 ()	
74	D-BLAPL/9611/2026	STATE OF ODISHA SAHIL HOTA @ SAHIL KUMAR HOTA VS	AMITAV TRIPATHY VS	// PAIKMAL /36 /2026 ()	
75	D-BLAPL/9615/2026	STATE OF ODISHA BIRENDRA KUMAR DEHURY VS	RAMESH CHANDRA MAHARANA VS	// JHARSUGUDA /118 /2026 ()	
76	D-BLAPL/9620/2026	STATE OF ODISHA ARTTA HARIJAN @ ARTA HARIJAN VS	AMITAV TRIPATHY VS	// PAIKMAL /36 /2026 ()	
77	D-BLAPL/9621/2026	STATE OF ODISHA MANOJ KUMAR RANDHARI VS	SURYAKANTA DASH VS	// KOSAGUMUDA /249 /2025 ()	
78	D-BLAPL/9622/2026	STATE OF ODISHA ASHISH MAJHI VS	JNYANANANDA PANDA VS	// KESINGA /21 /2026 ()	
79	D-BLAPL/9625/2026	STATE OF ODISHA SADA BAGH VS	RAMESH AGARWAL VS	// KORAPUT SADAR /213 /2025 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/9626/2026	BISWAJIT SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /555 /2020 () //	
81	D-BLAPL/9628/2026	SHIBA NAG VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BELPAHAR /266 /2025 () //	
82	D-BLAPL/9630/2026	SONU @ MANORANJAN MALLIK VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	PATTAMUNDAI MODEL /370 /2025 () //	AOD20220004577C202600023
83	D-BLAPL/9631/2026	SUDHIRA @ SIDHESWAR SAHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BAGDIA /42 /2026 () //	
84	D-BLAPL/9636/2026	ANANDA DUNGURI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /98 /2026 () //	
85	D-BLAPL/9641/2026	MINATI MALLICK VS STATE OF ODISHA	RAJJEET ROY VS	// () //	AOR20220001462C202600032
86	D-BLAPL/9645/2026	R.PANDAV REDDY @ PINTU @ PANDAB VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	NAYAPALLI P.S. /407 /2025 () //	
87	D-BLAPL/9646/2026	BISHNU PRASAD PATNAIK @ BIRANCHI NARAYAN VS STATE OF ODISHA	DEVANSH K PANDA VS	// () //	AOR20220001247C202600025
88	D-CMAPL/13917/2026	ANIL KUMAR PRUSTI VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// () //	
89	D-CMP/13711/2026	DURGA PRASAD MISHRA VS MANORAMA MISHRA	RAMESH CHANDRA SWAIN VS	// () //	
90	D-CMP/13728/2026	MANJULATA SADANGI @ PRAHARAJ VS PRAVASINI PRADHAN	JYOTI PATNAIK VS	// () //	
91	D-CMP/13798/2026	SABITA DHALA @ SABITA SWAIN	ASHOK KUMAR SAHOO	//	AOD20240000557C202600040

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		VS	VS	0	
		ALEKHA CHANDRA BISWAL		//	
92	D-CMP/13799/2026	DR. ASHOK KUMAR DAS	UPENDRA KUMAR SAMAL (SR. ADV.)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-CMP/13808/2026	LAXMIMANI BHAKTA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		GOURANGA BHAKTA		//	
94	D-CMP/13827/2026	M/S. KURMITAR IRON ORE MINING PVT. LTD.	AMIT PATNAIK	//	
		VS	VS	0	
		M/S. ODISHA MINING CORPORATION, BBSR		//	
95	D-CMP/13861/2026	PARIKHITA MEHER	TRILOCHAN NANDA	//	
		VS	VS	0	
		STHANA RUDRA MEHER		//	
96	D-CMP/13913/2026	UPENDRA KUMAR SAHU	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		HEMANTA KUMAR DAS		//	
97	D-CMP/13953/2026	BHARATI BEHERA	BISHAKHA BEHERA	//	
		VS	VS	0	
		RAMESH CHANDRA PADHIARY		//	
98	D-CMP/13969/2026	SK. DILAWAR HUSSAIN	BHABANI SANKAR DAS	//	
		VS	VS	0	
		DALIMBA DAS		//	
99	D-CMP/13972/2026	BIPRA NAIK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		PURNIMA NAIK		//	
100	D-CMP/13992/2026	PARAKHITA @ PARAKHITA KUMABHAR	AMIT PRASAD BOSE	//	
		VS	VS	0	
		SABITRI KUMBHAR		//	
101	D-CMP/14004/2026	SK. USMAN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-CMP/14008/2026	MEHRU BANU	NAUSHINA AFRIN ALI	//	
		VS	VS	0	

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103	D-CMP/14011/2026	USMAN MOHAMMAD RAMBHA BARIK VS NIRANJAN BARIK	NIRANJAN LENKA VS	// // 0	
104	D-CONTC/13712/2026	PRAVAKAR SWAIN VS KUNJA BIHARI BADAJENA TAHASILDAR ATHAGARH	ADV VS	// 0	AOR20220001535C202600073
105	D-CONTC/13714/2026	ASWINI KUMAR SAHOO VS DR. N THIRUMALA NAIK, PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT	MANAS PATI VS	// 0	AOR20220001535C202600072
106	D-CONTC/13717/2026	KALU CHARAN BEHERA VS DR. N THIRUMALA NAIK, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0	AOR20220001535C202600071
107	D-CONTC/13722/2026	HRUSHUIKESH SAHU VS ARAVIND AGRWAL, IAS	ADV. VS	// 0	
108	D-CONTC/13730/2026	SHYAM SUNDAR JENA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0	
109	D-CONTC/13738/2026	BINAYAK BAL VS SOUMYAKANTI MISHRA, SENIOR GENERAL MANAGER (HR),TPCODL, KHURDA	ADV. VS	// 0	
110	D-CONTC/13740/2026	DEEPAK KUMAR MISHRA VS KARNADEV SAMADAR, BDO NISCHINTAKOILI BLOCK	SANTOSH KUMAR DAS VS	// 0	
111	D-CONTC/13749/2026	SAROJ KUMAR MAHANTA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0	
112	D-CONTC/13755/2026	ARAKHITA CHANDRA SAMANTA VS BHASKAR JYOTI SARMA, IAS	ADV. VS	// 0	
113	D-CONTC/13775/2026	J.RAJEYA REDDY VS DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, DEPT. OF SCHOOL AND MASS EDUCATION , BHUBANESWAR	ADV. VS	// 0	

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114	D-CONTC/13783/2026	LIMA LAXMI VS PRIYADARSINI SWAIN, OAS	MIHIR KANTA RATH VS	// ()	
115	D-CONTC/13791/2026	SWARNAPRAVA MOHAPATRA VS DR. MAHENDRA KUMAR SAHU, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER BOUDH	ADV VS	// ()	AOR20230000684C202600004
116	D-CONTC/13796/2026	BANDITA MUDULI VS NIGAMANANDA PANDA, OAS	BIPIN KUMAR NAYAK VS	// ()	
117	D-CONTC/13801/2026	HADIBANDHU BEHERA VS DILIP ROUTHAY, IAS	ADV. VS	// ()	
118	D-CONTC/13804/2026	BABURAM MALLIK VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// ()	
119	D-CONTC/13810/2026	NISHIKANTA ROUT VS SATYABRATA SAHU, IAS	ADV. VS	// ()	
120	D-CONTC/13814/2026	BHAJAHARI BEHERA VS K.SUDARSHAN CHAKRAVARTHY, DIRECTOR-CUM-MEMBER SECRETARY, ODISHA STATE AGRICULTURAL MARKETING BOARD	ADV. VS	// ()	
121	D-CONTC/13820/2026	MANAGING COMMITTEE,DAMODAR GIRLS HIGH SCHOOL,BHUBANESWAR VS N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// ()	
122	D-CONTC/13825/2026	ASHOK KUMAR BARIK VS N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// ()	
123	D-CONTC/13830/2026	MANOJ KUMAR KHATUA VS KRUSHNA CHANDRA NAIK, SUPERINTENDENT OF POLICE, CRIMINAL INVESTIGATION DEPT., CUTTACK	ADV. VS	// ()	
124	D-CONTC/13842/2026	RABINARAYAN PANDA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()	
125	D-CONTC/13847/2026	TIKELAL MEHER	ADV.	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/13851/2026	ARVIND AGRAWAL, I.A.S SOMANATH BEHERA	SISIR DAS	//	
		VS	VS	0	
127	D-CONTC/13864/2026	BHASKAR JYOTI SARMA, IAS LAMBODAR PRADHAN	ADV.	//	
		VS	VS	0	
128	D-CONTC/13870/2026	BIDYA BHUSHAN DASH, DEPUTY PERSONAL MANAGER OF M.C.F.L., TALCHER KALYANI MOHANTY	ADV.	//	
		VS	VS	0	
129	D-CONTC/13873/2026	YAMINI SARANGI, IAS PRAVAT KUMAR DASH	ADV.	//	
		VS	VS	0	
130	D-CONTC/13889/2026	YAMINI SARANGI, IAS NIRANJAN MISHRA	ADV.	//	
		VS	VS	0	
131	D-CONTC/13895/2026	YAMINI SARANGI, IAS PRIYA RANJAN DAS	ADV	//	AOD20240000348C202600006
		VS	VS	0	
132	D-CONTC/13896/2026	CHANCHAL RANA , INCHARGE VICE CHAIRMAN, BHUBANESWAR DEVELOPMENT AUTHORITY MAKHANRAY MALI	ADV	//	AOD20240000216C202600015
		VS	VS	0	
133	D-CONTC/13904/2026	DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. SURESH CHANDRA NAIK	ADV.	//	
		VS	VS	0	
134	D-CONTC/13906/2026	DR.N.THIRUMALA NAIK, IAS PRABHASINI MISHRA	ADV.	//	
		VS	VS	0	
135	D-CONTC/13915/2026	B.PARAMESWARAN, I.A.S DEBENDRANATH PANDA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
136	D-CONTC/13921/2026	ANU GARG, IAS TAPASWINI NATH	PRASANTA KUMAR JENA	//	
		VS	VS	0	

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137	D-CONTC/13923/2026	USHA PADHI, IAS SUNITA SAHOO VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// // 0	
138	D-CONTC/13926/2026	SUBHRA PRIYADARSHINI MISHRA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //	
139	D-CONTC/13928/2026	SUNANDA PRUSTY VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //	
140	D-CONTC/13935/2026	SANGITA PRIYADARSINI LENKA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //	
141	D-CONTC/13937/2026	SUNITA MOHAPATRA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //	
142	D-CONTC/13939/2026	BHUBANESWARI MOHAPATRA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //	
143	D-CONTC/13944/2026	DEEPTI MAYEE BADAJENA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //	
144	D-CONTC/13949/2026	RESHMA MOHANTY VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //	
145	D-CONTC/13950/2026	ANASURYA PATTANAİK VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //	
146	D-CONTC/13951/2026	SWAGATIKA PRIYADARSINI LENKA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //	
147	D-CONTC/13968/2026	BIKASH CHANDRA DAS VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0 //	

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148	D-CONTC/13971/2026	GOPAL KRISHNA DAS VS ARVIND AGRAWAL, I.A.S	ADV. VS	// ()	
149	D-CONTC/13974/2026	PITAMBER MISHRA VS ARABIND AGRAWAL, I.A.S	AMIT KUMAR SAA VS	// ()	
150	D-CONTC/13980/2026	RAJESH RAY VS K.SUDARSHAN CHAKRABARTY, IAS	SAMEER KUMAR DAS VS	// ()	
151	D-CONTC/13985/2026	BABAJI CHARAN DAS VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()	
152	D-CONTC/13989/2026	SUSANTA KUMAR BARIK VS DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY	ADV VS	// ()	AOR20220001611C202600057
153	D-CONTC/13990/2026	SAGAR KUMAR SAHU VS PRATAP KOTTAPALLI, DIVISIONAL FOREST OFFICER,PHULBANI	ADV VS	// ()	AOD20230000467C202600019
154	D-CONTC/13995/2026	SRIKANTA KUMAR SAHU VS BISHNUPRIYA PRADHAN,M.D. OF THE DARINGBADI LARGE SIZED ADIVASI MULTIPOSE COOPERATIVE SOCIETY. LTD.	BAIDHAR SAHOO VS	// ()	
155	D-CONTC/14001/2026	PRATAP CHANDRA SAHOO VS BISHNUPRIYA PRADHAN,M.D. OF THE DARINGBADI LARGE SIZED ADIVASI MULTIPOSE COOPERATIVE SOCIETY. LTD.	ADV. VS	// ()	
156	D-CONTC/14005/2026	KRUTIBAS SAMAL VS BISHNUPRIYA PRADHAN,M.D. OF THE DARINGBADI LARGE SIZED ADIVASI MULTIPOSE COOPERATIVE SOCIETY. LTD.	ADV. VS	// ()	
157	D-CONTC/14016/2026	MAMATA SENAPATI VS ARAVIND AGRAWAL, IAS	NIRANJAN NAYAK VS	// ()	
158	D-CONTC/14027/2026	DR.DEBENDRA NATH DASH VS ARAVIND AGRAWAL, IAS	NIRANJAN NAYAK VS	// ()	
159	D-CONTC/14029/2026	PRANATOSH ACHARYA	BISWAJIT MAHARANA	//	

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		VS	VS	()	
160	D-CONTC/14034/2026	BHUPENDRA SINGH POONIA, I.A.S MANAGING COMMITTEE OF PANCHAYAT GIRLS HIGH SCHOOL, UKHUNDA		//	
		VS	VS	()	
161	D-CONTC/14035/2026	DR.N.THIRUMALA NAIK, I.A.S NARAYAN MASHRA	ADV.	//	
		VS	VS	()	
162	D-CONTC/14042/2026	DUKHIA SOREN, DEPUTY GENERAL MANAGER, BHUBANESWAR RAJIB KUMAR SAHOO	ADV.	//	
		VS	VS	()	
163	D-CONTC/14043/2026	ARAVIND AGRAWAL, IAS DIPANJALI MOHANTY	ADV.	//	
		VS	VS	()	
164	D-CONTC/14049/2026	ARAVIND AGRAWAL, IAS KRUTISUNDAR SAMAL	ADV.	//	
		VS	VS	()	
165	D-CONTC/14053/2026	ARAVIND AGRAWAL, IAS KANHU CHARAN BISWAL	ADV.	//	
		VS	VS	()	
166	D-CONTC/14055/2026	ARAVIND AGRAWAL, IAS MANOJ KUMAR SAHU	ADV.	//	
		VS	VS	()	
167	D-CONTC/14058/2026	ARAVIND AGRAWAL, IAS RAJESH KUMAR GURU	ADV.	//	
		VS	VS	()	
168	D-CRLA/9544/2026	ARAVIND AGRAWAL, IAS SUNKI RANA	SAPAN KUMAR LENKA	BALIANTA P.S. /29 /2024	
		VS	VS	()	
169	D-CRLA/9549/2026	STATE OF ODISHA GURTEJ SINGH @ SIDHU	SAPAN KUMAR LENKA	EOW,BHUBANESWAR /22 /2023	
		VS	VS	()	
170	D-CRLA/9567/2026	STATE OF ODISHA (OPID) JAGABANDHU GOUDA	SIDHARTHA SANKAR RAY (2)	BHANJANAGAR /288 /2025	
		VS	VS	()	

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171	D-CRLA/9588/2026	STATE OF ODISHA JUMAN GOUDA VS	SIDHARTHA SANKAR RAY (2) VS	// BAIDYANATHPUR /240 /2024 ()	
172	D-CRLA/9604/2026	STATE OF ODISHA MANGAL MURMU @ BHASKA @ SHIVA VS	SK. ZAFARULLA VS	// BISOI /80 /2018 ()	
173	D-CRLA/9619/2026	STATE OF ODISHA KARTIKA CHATAR VS	ACHYUTANANDA PATTANAIK VS	// CHANDAKA P.S. /244 /2023 ()	AOD20240000586C202600083
174	D-CRLA/9634/2026	STATE OF ODISHA SAHADEB MOHANTA VS	TARA PRASAD MOHAPATRA VS	// BARIPADA TOWN /357 /2022 ()	
175	D-CRLA/9639/2026	STATE OF ODISHA HIMANSU SEKHAR NAIK @ KUNA VS	KARUNAKAR GAYA VS	// GANIA /59 /2020 ()	
176	D-CRLLP/9493/2026	STATE OF ODISHA(VIG.) VS NARESH CHANDRA PARIDA	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	// CUTTACK VIGILANCE /49 /2001 ()	AOR20220001542C202600006
177	D-CRLLP/9510/2026	STATE OF ODISHA VS NAGA APPA RAO	UDIT RANJAN JENA, A.G.A. VS	// RAYAGADA G.R.P. /13 /2020 ()	LOD20240000200C202600110
178	D-CRLLP/9513/2026	STATE OF ODISHA VS SUMIT KUMAR MAHATO @ SUMANTA KUMAR MAHATO	UDIT RANJAN JENA, A.G.A. VS	// RAYAGADA G.R.P. /22 /2019 ()	LOD20240000194C202600118
179	D-CRLMC/9419/2026	ASISH KUMAR MOHANTY VS	RAKESH KUMAR ARANGI VS	// KENDRAPARA SADAR /424 /2022 ()	AOR20220001665C202600046
180	D-CRLMC/9427/2026	STATE OF ODISHA DASHARATHA DHURUA VS	BASANTA KUMAR NAYAK VS	// / /0 ()	
181	D-CRLMC/9463/2026	PRAMOD KUMAR MOHANTY BABLU MAHANANDA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	// SAINTALA /7 /2019 ()	AOD20240000510C202600011

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182	D-CRLMC/9464/2026	BABLU MAHANANDA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	SAINTALA /11 /2019 () //	AOD20240000510C202600010
183	D-CRLMC/9489/2026	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHANDAPARA /2 /2006 () //	AOD20240000366C202600044
184	D-CRLMC/9490/2026	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202600029
185	D-CRLMC/9501/2026	BAINA CHARAN PANDA VS STATE OF ODISHA(VIG.)	PRABIN DAS VS	CUTTACK VIGILANCE /44 /2003 () //	
186	D-CRLMC/9507/2026	DIPTIMAYEE OJHA VS AKASH KUMAR OJHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /61 /2026 () //	AOR20230000820C202600012
187	D-CRLMC/9518/2026	SUNITA BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /60 /2022 () //	
188	D-CRLMC/9521/2026	SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KOTOAGARH /10 /2011 () //	
189	D-CRLMC/9555/2026	MANOJ MAHAKUDA@SONU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /106 /2020 () //	
190	D-CRLMC/9564/2026	GOURAHARI SAHU VS STATE OF ODISHA(VIG.)	ADYASIDHI MISHRA VS	//0 () //	
191	D-CRLMC/9569/2026	PRAVAT KU. PADHI VS STATE OF ODISHA	BIDYADHAR MANSING VS	CRRRI /246 /2025 () //	
192	D-CRLMC/9572/2026	GOURAHARI SAHU VS STATE OF ODISHA(VIG.)	ADYASIDHI MISHRA VS	//0 () //	
193	D-CRLMC/9573/2026	GAGAN BEHARI DASH	SANTOSH KUMAR DWIVEDY	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/9580/2026	SANTOSH KUMAR MAHANTA	DEEPAK KUMAR SAHOO	TURUMUNGA /26 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/9586/2026	SUJATA RAY @ TUNI	DEBA KUMAR RATH	KHANDAGIRI P.S. /586 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/9593/2026	J. GANGA @ GANGADHAR PATRA	SANJIB KUMAR BHANJADEO	KODALA /223 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/9600/2026	PRATAP MITRA	SURENDRA KUMAR MISHRA	MALKANGIRI /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/9607/2026	BISMAY KUMAR SAMAL	PRASHANTA KUMAR NAYAK	DHAMNAGAR /347 /2025	AOD20240000333C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/9610/2026	ABHISEK MOHAPATRA	RAKESH KUMAR ROUSTRAY	CANTONMENT ROAD /45 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/9616/2026	ASWINI KUMAR DASH @ CHINTU	SARTHAK SATAPATHY	JAGATSINGPUR /163 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/9627/2026	CHOUDHRY BALDEV PRASAD NANDA	GOPAL PRASAD JENA	LAXMISAGAR P.S. /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/9629/2026	GAGAN BEHERA	AMIT KUMAR NATH	//	AOR20240000004C202600012
		VS	VS	()	
		JITENDRA KUMAR THAMBA		//	
203	D-CRLMC/9635/2026	JITENDRA BRAHMA	SOUMYA RANJAN MOHANTY	DHENKANAL SADAR /1075 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/9637/2026	PRIYADARSHANI MOHANTY	ANANTA NARAYAN PATTANAYAK	/ /0	
		VS	VS	()	

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205	D-CRLMC/9643/2026	DILLIP KUMAR JENA DEEPAK KUMAR DHRUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// MAHILA PS SAMBALPUR /11 /2026 ()	
206	D-CRLMP/9424/2026 CRLMP/421/2026	PRAMOD KUMAR SWAIN VS THE DEPUTY COMMISSIONER OF POLICE, CUTTACK	SIDHARTHA MISHRA VS	//0 ()	
207	D-CRLMP/9430/2026	MADAN DHARUA VS STATE OF ODISHA	RAJJEET ROY VS	// ()	AOR20220001445C202600035
208	D-CRLMP/9433/2026	DEEPAK KUMAR SATAPATHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ()	
209	D-CRLMP/9437/2026	GUNAM KUMAR MALI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ()	
210	D-CRLMP/9443/2026	PRITICHHANDA SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ()	
211	D-CRLMP/9448/2026	AJIT KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ()	
212	D-CRLMP/9451/2026	JYOTI PRAKASHA PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ()	
213	D-CRLMP/9453/2026	ARANYA MALLIK @ MALLICK VS STATE OF ODISHA	RAMANIKANTA PATTANAİK VS	//0 ()	
214	D-CRLMP/9456/2026	ISWAR CHANDRA BEHERA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	//0 ()	
215	D-CRLMP/9477/2026	TULASI DAS @ BISWAL VS D.G. OF POLICE, ODISHA, CUTTACK	NIKUNJA KUMAR ROUT VS	//0 ()	

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216	D-CRLMP/9503/2026	G. SITAMMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MARINE PS AT ARJIPALLI /32 /2024 () //	AOR20220001631C202600091
217	D-CRLMP/9508/2026	KABITA RANI PATTNAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	//0 () //	
218	D-CRLMP/9525/2026	SANTHOSH KUMAR SAHOO VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	DHAMNAGAR /438 /2023 () //	AOR20220001325C202600008
219	D-CRLMP/9553/2026	BIJAY BEHERA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// () //	AOD20240000698C202600010
220	D-CRLMP/9644/2026	SUBARNA KESHAREE UDAYSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 () //	
221	D-CRLREV/9426/2026	INFORMANT/VICTIM VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SAHADEV KHUNTA /327 /2020 () //	
222	D-CRLREV/9446/2026	BISHNUDUTTA PATTANAİK VS STATE OF ODISHA	MIHIR KANTA RATH VS	//0 () //	
223	D-CRLREV/9469/2026	MANTOSH SHARMA VS STATE OF ODISHA	SASWATA PATNAİK VS	ANGUL TOWN /433 /2014 () //	AOD20240001090C202600011
224	D-CRLREV/9528/2026	SAROJ KUMAR SWAIN VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	ANGUL TOWN /30 /2025 () //	AOR20220003068C202600009
225	D-CRLREV/9541/2026	SUBARNA KESHAREE UDAYSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /103 /2025 () //	
226	D-CRLREV/9632/2026	PURNA CHANDRA MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /220 /2007 () //	AOD20240000364C202600101
227	D-CRLREV/9642/2026	BIJAYALAXMI DASH	SOMA PATNAİK	LALBAG /259 /2024	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-CRP/13914/2026	CHAKRADHAR SAHU	PRABHASI NAYAK	//	
		VS	VS	0	
		KALU BEHERA		//	
229	D-CRP/13918/2026	ADITYA PRASAD PANDA	DURGA PRASAD JENA	//	AOR20230000034C202600005
		VS	VS	0	
		ORISSA STATE FINANCIAL CORPORATION		//	
230	D-EXP/13892/2026	RAJASHREE MISHRA	BIDESH RANJAN BEHERA	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BHUBANESWAR		//	
231	D-FAO/13779/2026	BANSIDHAR PANIGRAHI	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-FAO/13806/2026	M.C. OF PANCHAYAT HIGH SCHOOL, NAYAGARH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-FAO/13813/2026	M.C. OF NABAJYOTI HIGH SCHOOL, KANDHAMAL	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-FAO/13920/2026	KARFULO NAYAK	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
235	D-FAO/13954/2026	D.M., ORIENTAL INSURANCE CO.LTD., BBSR	SOMNATH ROY	//	
		VS	VS	0	
		DHRUBA CH. KHUNTIA		//	
236	D-FAO/13957/2026	D.M., ORIENTAL INSURANCE CO.LTD., BBSR	SOMNATH ROY	//	
		VS	VS	0	
		SANKARSHAN BEHERA		//	
237	D-MACA/13720/2026	ADHIRA CHARAN PANDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		KEDARSINGH CHAUHAN		//	
238	D-MACA/13735/2026	RASMITA NAYAK	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	

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239	D-MACA/13794/2026	SREEKANT PANIGRAHI THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD. VS MINA RANA	SURENDRA CHANDRA NAYAK VS	// // 0 //	AOD20250000656C202600009
240	D-MACA/13884/2026	D.M. (LEGAL), M/S. NATIONAL INSURANCE COMPANY LTD., Bhubaneswar VS SATULA NAIK	BYJUDDAS VS	// 0 //	
241	D-MACA/13994/2026	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS BINA KINDO	SOMNATH ROY VS	// 0 //	
242	D-MACA/14003/2026	NATIONAL INSURANCE CO.LTD., CUTTACK VS ABHAYA KUMAR MISHRA	SOMNATH ROY VS	// 0 //	
243	D-MACA/14010/2026	MANAGER(LEGAL), CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS MRUTYUNJAYA BOITEI	SOMNATH ROY VS	// 0 //	
244	D-MACA/14021/2026	THE GENERAL MANAGER (CLAIMS LEGAL), M/S. GOADIGIT GENERAL INSURANCE VS AJAY DAS	SOMNATH ROY VS	// 0 //	
245	D-MATA/13805/2026	SURABHI GAUDA VS NIRMAL PRADHAN	GOPAL KRISHNA NAYAK VS	// 0 //	
246	D-MATA/13925/2026	GURUMIT SINGH VS PAPIENDER KAUR	PABITRA KUMAR NAYAK VS	// 0 //	
247	D-MATA/14022/2026	PRAMILA PATRA VS PURNA CHANDRA DAS	SURYA PRATAP DEO VS	// 0 //	
248	D-RPFAM/13784/2026	MANORANJAN BHATTA @ MANTU VS RINKI @ PRAGYAN PARIMITA SAHOO @ BHATTA	AMITAV TRIPATHY VS	// 0 //	
249	D-RPFAM/13991/2026	RABINDRA KUMAR PATI VS SABITRI PATI	SURYAKANT DHIR VS	// 0 //	AOD20260000093C202600027

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-RPFAM/14026/2026	CHITTARANJAN DAS VS USHARANI MOHANTY	ARUN KUMAR DAS VS	// ()	
251	D-RSA/13771/2026	SUDHAMAYEE NANDA VS PUSPALATA NANDA	SOUMYA MISHRA VS	// ()	
252	D-RSA/13853/2026	TIKAN SAHU VS LOCHAN SAHU	GOUTAM KUMAR ACHARYA, (SR.ADV.) VS	// ()	
253	D-RSA/13941/2026	SWASTIK SILLICATE UDYOG, MAYURBHANJ VS B.M., STATE OF INDIA, BARIPADA	MAHESWAR MOHANTY VS	// ()	
254	D-RSA/13978/2026	DAMODAR SAHU VS SRI SRI PATITAPABAN DEV BIJE PANAS PATNA, BALAKATI, KHURDA	AMIYA KUMAR MISHRA VS	// ()	
255	D-RVWPET/13916/2026	STATE OF ODISHA VS LITU BEHERA	JAYANTA KUMAR KHANDAYATRAY,A.S.C VS	// ()	LOD20240000172C202600120
256	D-TRP(C)/13753/2026	ROJI BARIK VS DILLIP PRADHAN	NIRMAL RANJAN ROUSTRAY VS	// ()	
257	D-TRPCRL/9417/2026	SWETA BEHERA VS STATE OF ODISHA	SUDEEP KUMAR BOSE VS	DHAULI PS /200 /2023 ()	AOR20220003551C202600003
258	D-TRPCRL/9624/2026 TRPCRL/28/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS STATE OF ODISHA	<del>ACTV</del> VS	BODEN /277 /2023 J.M.F.C.,BODEN(Nuapada ) CT/0000272/2023	
259	D-WA/13737/2026	BHAGMAT MAJHI VS ALOK MAHARANA	ANKITA MUKHERJI VS	// ()	
260	D-WA/13757/2026	BIRANCHI NARAYAN NATH VS THE STATE OF ODISHA	PRABIN DAS VS	// ()	
261	D-WA/13761/2026	GOKULANANDA MOHANTY	SANJIB MOHANTY	//	AOR20220001611C202600051

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**FILING REPORT AS ON :30/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WA/13902/2026	RADHARAMAN MOHANTY	NIRMAL CHANDRA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/13694/2026	HARISH CHANDRA SAHOO	RAKESH KUMAR SARANGI	//	AOR20220001665C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/13695/2026	SATYANARAYAN SAHOO	RAKESH KUMAR SARANGI	//	AOR20220001665C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/13696/2026	RANJAN KUMAR SWAIN	TAPAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/13697/2026	JAYADEV MANDAL	RAKESH KUMAR SARANGI	//	AOR20220001665C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/13698/2026	MINU JENA	MANAS PATI	//	AOR20220001535C202600069
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/13699/2026	BIBEKA RANJAN SUBUDHI	AMIT PRASAD BOSE	//	
	WP(C)/9954/2026	VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/13700/2026	JACHINDRA KUMAR MOHANTY	MANAS PATI	//	AOR20220001535C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/13701/2026	RAGHUNATH MISHRA	MANAS PATI	//	AOR20220001535C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/13702/2026	PRAMOD KUMAR PRADHAN	MANAS PATI	//	AOR20220001535C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/13703/2026	SATYANARAYAN ROUL	MANAS PATI	//	AOR20220001535C202600065
		VS	VS	()	

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**FILING REPORT AS ON :30/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/13704/2026	STATE OF ODISHA AMARA PRADHAN VS	MANAS PATI VS	// // 0	AOR20220001535C202600063
274	D-WP(C)/13705/2026 WP(C)/9881/2026	STATE OF ODISHA BIPIN BIHARI SETHA VS	AMIYA KUMAR MOHANTY VS	// // 0	
275	D-WP(C)/13706/2026 WP(C)/9924/2026	STATE OF ODISHA AMIT KUMAR PANIGRAHI VS	SOMA PATNAIK VS	// // 0	
276	D-WP(C)/13707/2026	UNION OF INDIA JNANA RANJAN MOHANTY VS	MANAS PATI VS	// // 0	AOR20220001535C202600062
277	D-WP(C)/13708/2026	STATE OF ODISHA BIDYUT MONDAL VS	SANGRAM KUMAR SINGH VS	// // 0	
278	D-WP(C)/13709/2026	UNION OF INDIA SANTHA CHARAN GOCHHAYAT VS	SANGRAM KUMAR SINGH VS	// // 0	
279	D-WP(C)/13710/2026 WP(C)/9926/2026	UNION OF INDIA SIDDHARTHA SANKAR PANDA VS	BIRAJA PRASANNA DAS VS	// // 0	
280	D-WP(C)/13713/2026 WP(C)/9946/2026	STATE OF ODISHA M/S.AJIT KUMAR BEURIA, JAJPUR VS	SUNIL MISHRA VS	// // 0	
281	D-WP(C)/13715/2026	CHIEF COMMISSIONER CGST AND CENTRAL EJAZ AHEMAD VS	EXCISE, ODISHA,BHUBANESWAR SANGRAM KUMAR SINGH VS	// // 0	
282	D-WP(C)/13716/2026	UNION OF INDIA PADMINI PARAJA @ MUDULI VS	NEELAKANTHA PANDA VS	// // 0	
283	D-WP(C)/13718/2026 WP(C)/9951/2026	STATE OF ODISHA M/S.AJIT KUMAR BEURIA, JAJPUR VS	SUNIL MISHRA VS	// // 0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA,BHUBANESWAR		//	

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**FILING REPORT AS ON :30/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/13719/2026	UDAYA NARAYAN TRIPATHY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
285	D-WP(C)/13721/2026	SARBESWAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
286	D-WP(C)/13723/2026	REENA MOHAPATRA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001445C202600033
287	D-WP(C)/13724/2026	BASI MAJHI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001445C202600034
288	D-WP(C)/13725/2026	SATCHIDANANDA PATNAIK VS BOARD OF REVENUE	SAHASRANSU SOURAV VS	// 0 //	AOR20220001445C202600036
289	D-WP(C)/13726/2026	M/S HITECH BOTTLING LTD., SAMBALPUR VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //	
290	D-WP(C)/13727/2026	JITENDRAKUMAR PATRA VS SPL.LAND ACQUISITION OFFICER, BHUBANESWAR	BHUBANANANDA LENKA VS	// 0 //	
291	D-WP(C)/13729/2026	PRATAP KUMAR PATTANAYAK VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, PARIBAHAN BHAWAN, OLD BUS STAND, BHUBANESWAR	KAMALAKANTA NAYAK VS	// 0 //	
292	D-WP(C)/13731/2026	ARUN KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
293	D-WP(C)/13732/2026 WP(C)/9972/2026	JAYANTI PANDA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
294	D-WP(C)/13733/2026	RAMA CHANDRA PRADHAN VS STATE OF ODISHA	M.BALAKRISHNA RAO VS	// 0 //	
295	D-WP(C)/13734/2026	PRANATI BEHERA	SUSHANTA KUMAR MISHRA	//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/9976/2026	VS STATE OF ORISSA	VS	() //	
296	D-WP(C)/13736/2026	SHANTILATA BEHERA VS STATE OF ODISHA	PRABIR KUMAR DAS VS	// () //	
297	D-WP(C)/13739/2026	MANAS RANJAN SAHOO VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// () //	
298	D-WP(C)/13741/2026	DAYANIDHI RAYGURU VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// () //	
299	D-WP(C)/13742/2026	TRILOCHAN NAYAK VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// () //	
300	D-WP(C)/13743/2026	DEEPAK KUMAR PANDA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// () //	
301	D-WP(C)/13744/2026	MINAKETAN BARIK VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// () //	
302	D-WP(C)/13745/2026	SWETALINA MISHRA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// () //	
303	D-WP(C)/13746/2026 WP(C)/9933/2026	JYOSTSHNA MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //	AOD20240000618C202600064
304	D-WP(C)/13747/2026	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //	AOD20240000311C202600020
305	D-WP(C)/13748/2026	PUSPANJALI OJHA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //	AOD20240000311C202600021
306	D-WP(C)/13750/2026	PRAMOD KUMAR PANDA VS	ARIJEET MISHRA VS	// ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/13751/2026	STATE OF ORISSA LAL @ LALA CHINDA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
308	D-WP(C)/13752/2026	STATE OF ODISHA BHOLANATH MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
309	D-WP(C)/13754/2026 WP(C)/9929/2026	STATE OF ODISHA NRUSINGH CHARAN MISHRA VS	LAXMI PRASAD DWIVEDY VS	// // ()	
310	D-WP(C)/13756/2026	STATE OF ODISHA BASANTA MANJARI PRADHAN VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()	
311	D-WP(C)/13758/2026	STATE OF ODISHA BIDYADHAR CHINDA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
312	D-WP(C)/13759/2026	STATE OF ODISHA JADU BIHARI BAGH VS	AMITAV TRIPATHY VS	// // ()	
313	D-WP(C)/13760/2026	STATE OF ODISHA SANDHYA SAMAL @ SWAIN VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()	
314	D-WP(C)/13762/2026 WP(C)/9939/2026	STATE OF ODISHA NALCO EMPLOYEES SANGHA, NALCO LTD.,ANGUL PARTHA SARATHI NAYAK VS	VS	// // ()	
315	D-WP(C)/13763/2026	UNION OF INDIA PRAMOD KUMAR PATRA VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600022
316	D-WP(C)/13764/2026 WP(C)/9967/2026	STATE OF ODISHA BASUDEV BEHERA VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202600039
317	D-WP(C)/13765/2026	STATE OF ODISHA SADYASMITA MOHAPATRA VS	DILLIP KUMAR MOHANTY VS	// // ()	
		STATE OF ORISSA		//	

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**FILING REPORT AS ON :30/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/13766/2026	LAKSHMIDHAR BAL VS AXIX BANK LTD., BHUBANESWAR	SANJAY KUMAR PATRA VS	// 0 //	
319	D-WP(C)/13767/2026	DR. DHIREN KUMAR DASH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
320	D-WP(C)/13768/2026	BRAHMANANDA ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
321	D-WP(C)/13769/2026	ISWAR CHANDRA SAHU VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
322	D-WP(C)/13770/2026	DR.NIRANJAN ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
323	D-WP(C)/13772/2026	DIBAKAR SOREN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
324	D-WP(C)/13773/2026	SANDEEP KUMAR PANDEY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
325	D-WP(C)/13774/2026 WP(C)/9915/2026	DEBASISH NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	AOD20220004576C202600035
326	D-WP(C)/13776/2026	SK. REJA HOSSEN VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //	
327	D-WP(C)/13777/2026	M/S GM IRON AND STEEL COMPANY LTD., KOLKATA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
328	D-WP(C)/13778/2026	RAMA CHANDRA PARIDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
329	D-WP(C)/13780/2026	PLANET SOLUTIONS, BHUBANESHWAR	SAMIR KUMAR MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/13781/2026	ANITARANI SUTAR	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/13782/2026	RABINA BARLA @ BAHALA	ANUP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/13785/2026	BHARAT CHANDRA SAHOO	PRASANTA KUMAR SAHOO	//	AOR20220001411C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/13786/2026	SUSANTA MALLICK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/13787/2026	SASWATA SUBHADARSAN	JYOTIKANTA MOHAPATRA	//	
		VS	VS	()	
		THE CHAIRMAN OF SEBI, MUMBAI		//	
335	D-WP(C)/13788/2026	SWAROOP KANUNGO	SHASHI BHUSAN JENA	//	
	WP(C)/9958/2026	VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/13789/2026	BABAJI PRADHAN @ BABAJI CHARAN PRADHAN	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/13790/2026	CHINMAY RANJAN BISWAL	SHASHI BHUSAN JENA	//	
	WP(C)/9962/2026	VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/13792/2026	DR. ASHOK KUMAR DAS	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
339	D-WP(C)/13793/2026	SAIRAM APAT	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
340	D-WP(C)/13795/2026	CHANDAN PRASAD MISHRA	SHASHI BHUSAN JENA	//	
	WP(C)/9963/2026	VS	VS	()	

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		STATE OF ODISHA		//	
341	D-WP(C)/13797/2026	DHRUTI CONSTRUCTION AND DEVELOPMENT PVT. LTD.	LADITH KUMAR MAHARANA	//	
	WP(C)/9973/2026	VS	VS	0	
		STATE OF ODISHA		//	
342	D-WP(C)/13800/2026	PRAMOD KUMAR SAHOO	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
343	D-WP(C)/13802/2026	GAUTAM MOHANTY	ASISH MISHRA	//	
		VS	VS	0	
		CONSORTIUM OF NLU, KARNATAKA		//	
344	D-WP(C)/13803/2026	SURESH NEGI	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
345	D-WP(C)/13807/2026	RAJAN PRASAD	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
346	D-WP(C)/13809/2026	ARATI MOHANTY	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
347	D-WP(C)/13811/2026	AMIT RAJ	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
348	D-WP(C)/13812/2026	BIBEKANANDA SAHANI	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
349	D-WP(C)/13815/2026	SRINIBAS BHOI	DEBI PRASAD DHALSAMANTA	//	AOR20220001793C202600001
		VS	VS	0	
		UNION OF INDIA		//	
350	D-WP(C)/13816/2026	SARBESWAR MISHRA	SWETLANA DAS	//	AOD20240000748C202600004
		VS	VS	0	
		STATE OF ODISHA		//	
351	D-WP(C)/13817/2026	PRADEEP KUMAR MOHANTY	SWETLANA DAS	//	AOD20240000748C202600005
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/13818/2026	M/S. AJAYA KUMAR JENA, BARGARH VS THE COMNR COMMERCIAL TAX (CT) AND GOODS AND SERVICES TAX (GST), CUTTACK	ABHILASH MISHRA VS	// ()	
353	D-WP(C)/13819/2026	HEMANTA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600074
354	D-WP(C)/13821/2026	M/S. BIBHUTI PADHAN, BARGARH VS THE COMNR COMMERCIAL TAX (CT) AND GOODS AND SERVICES TAX (GST), CUTTACK	ABHILASH MISHRA VS	// () //	
355	D-WP(C)/13822/2026	INDRA KHEMUNDU VS UNION OF INDIA	ABHISHEK SAHOO VS	// () //	
356	D-WP(C)/13823/2026	MUKTIKANT SENAPATI VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	SAMBIT PANIGRAHI VS	// () //	
357	D-WP(C)/13824/2026	ANKIT KUMAR VS UNION OF INDIA	ABHISHEK SAHOO VS	// () //	
358	D-WP(C)/13826/2026	AMARENDRA BEHERA VS UNION OF INDIA	ABHISHEK SAHOO VS	// () //	
359	D-WP(C)/13828/2026	VIKAS PAHADE VS UNION OF INDIA	ABHISHEK SAHOO VS	// () //	
360	D-WP(C)/13829/2026	DILLIP KUMAR PANDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// () //	
361	D-WP(C)/13831/2026	PRADIPTA KUMAR SAHOO VS UNION OF INDIA	ABHISHEK SAHOO VS	// () //	
362	D-WP(C)/13832/2026	SOMANATH SAHOO VS UNION OF INDIA	ABHISHEK SAHOO VS	// () //	
363	D-WP(C)/13833/2026	HEMANTA KUMAR BEBARTTA	PRASANTA KUMAR SATAPATHY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/13834/2026	DULA TUDU	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
365	D-WP(C)/13835/2026	SITAKANTA JENA	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
366	D-WP(C)/13836/2026	M/S TIRUPATI DRILLING AND MINING SERVICES PRIVATE LIMITED	ABHISHEK SAHOO	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCOSE, BHUBANESWAR, KHURDA		//	
367	D-WP(C)/13837/2026	VIJAY SINGH THAKUR	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
368	D-WP(C)/13838/2026	SUSHANTA PRADHAN	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
369	D-WP(C)/13839/2026	SRIKANTA GIRI	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
370	D-WP(C)/13840/2026	SAILENDRA KUMAR DAS	BIJAY KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/13841/2026	RASHNA KHORA	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
372	D-WP(C)/13843/2026	DEBASISH MANDAL	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
373	D-WP(C)/13844/2026	RASHMIREKHA BAISAKH	STHITIPRAGYAN SUNANDINI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/13845/2026	GAJENDRA SINGH	ABHISHEK SAHOO	//	
		VS	VS	0	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/13846/2026	UNION OF INDIA VICTIM VS	SAMBIT PANIGRAHI VS	// // 0	
376	D-WP(C)/13848/2026	DISTRICT LEGAL SERVICES AUTHORITY, KHURDA RAI CHARAN MOHAPATRA VS	BIKRAM KESHARI RAJ VS	// // 0	
377	D-WP(C)/13849/2026	STATE OF ODISHA BARIAL MURMU VS	ABHISHEK SAHOO VS	// // 0	
378	D-WP(C)/13850/2026	UNION OF INDIA MAGUNI CHARAN NAYAK VS	ABHISHEK SAHOO VS	// // 0	
379	D-WP(C)/13852/2026	UNION OF INDIA BISHWANATH SAHU VS	ABHISHEK SAHOO VS	// // 0	
380	D-WP(C)/13854/2026	UNION OF INDIA SARASWATI SAHU VS	JAYAKRISHNA MOHAPATRA VS	// // 0	
381	D-WP(C)/13855/2026	UNION BANK OF INDIA SURESH KUMAR SETHI VS	ABHISHEK SAHOO VS	// // 0	
382	D-WP(C)/13856/2026	UNION OF INDIA BASUKI NATH SHARMA VS	ABHISHEK SAHOO VS	// // 0	
383	D-WP(C)/13857/2026	UNION OF INDIA RABINARAYAN MISHRA VS	RAMESH CHANDRA SWAIN VS	// // 0	
384	D-WP(C)/13858/2026	STATE OF ODISHA GANESH CHANDRA BEHERA VS	ABHISHEK SAHOO VS	// // 0	
385	D-WP(C)/13859/2026 WP(C)/9964/2026	UNION OF INDIA SANJEEB KUMAR SAHU VS STATE OF ODISHA	SOUGAT DASH VS	// // 0 //	AOD20240000012C202600086

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/13860/2026 WP(C)/9980/2026	SUVASH CHANDRA SAI VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	AOD20240000012C202600087
387	D-WP(C)/13862/2026	SABITA MALLIK VS THE COLLECTOR, JAJPUR	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600030
388	D-WP(C)/13863/2026	ANIL KUMAR GAUTAM VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
389	D-WP(C)/13865/2026	P. NILAKANTHA REDDY VS PUBLIC INFORMATION OFFICER, OFFICE OF THE ASSISTANT REGISTRAR OF COOPERATIVE SOCIETIES	SURENDRA BEHERA VS	// 0	AOR20220002611C202600005
390	D-WP(C)/13866/2026	KHIROD KUMAR MISHRA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //	
391	D-WP(C)/13867/2026	DILLIP KUMAR PRADHAN VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
392	D-WP(C)/13868/2026	PRITAM SOUMYA RANJAN SAHU VS BARSARANI SAHU	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202600090
393	D-WP(C)/13869/2026	CHHAPADI SOMANATH VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
394	D-WP(C)/13871/2026	SITANSU BHUSAN NANDA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
395	D-WP(C)/13872/2026	HARISHANKAR CHAPADI VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
396	D-WP(C)/13874/2026	ABHISHEK KUMAR GAUTAM VS UNION OF INDIA	ABHISHEK SSAHOO VS	// 0 //	
397	D-WP(C)/13875/2026	SUJEET KUMAR NAYAK	ABHISHEK SAHOO	//	

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		VS	VS	0	
		UNION OF INDIA		//	
398	D-WP(C)/13876/2026	SANJAY KUMAR DAS	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/13877/2026	HEMANTA KUMAR RATH	MANOJ KUMAR PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/13878/2026	MUNA BEHERA	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
401	D-WP(C)/13879/2026	M/S MISRILALL MINES PVT.LTD, JAJPUR ROAD	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		UNION BANK OF INDIA, BHUBANESWAR		//	
402	D-WP(C)/13880/2026	PANKAJ KUMAR	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
403	D-WP(C)/13881/2026	ASMITA ROY	MANOJ KUMAR PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/13882/2026	DURGADATTA RATH	MANOJ KUMAR PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/13883/2026	SONU RAJ	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
406	D-WP(C)/13885/2026	GHASIRAM HANSDA	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
407	D-WP(C)/13886/2026	SUNIL KUMAR SAHOO	ABHISHEK SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
408	D-WP(C)/13887/2026	SITIKANTHA RAY	MANOJ KUMAR PATI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/13888/2026	STATE OF ODISHA SUDHIR KUMAR DASH VS UNION OF INDIA	ABHISHEK SAHOO VS	// // 0 //	
410	D-WP(C)/13890/2026	RATI RANJAN JENA VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
411	D-WP(C)/13891/2026	PRAVAKAR ROUT VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //	
412	D-WP(C)/13893/2026	SAROJINI SATPATHY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //	
413	D-WP(C)/13894/2026	SOUMYADARSHAN RAY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //	
414	D-WP(C)/13897/2026	BIBEKANANDA MALLIK VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
415	D-WP(C)/13898/2026	BIJAN KUMAR KAR VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
416	D-WP(C)/13899/2026	RAJESH AGRAWAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
417	D-WP(C)/13900/2026	M/S. ADVANCE ENGINEERING, BBSR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR, ODISHA	SUNIL MISHRA VS	// 0 //	
418	D-WP(C)/13901/2026	ATALA BIHARI NAYAK VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
419	D-WP(C)/13903/2026	SANJAY KUMAR ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	

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420	D-WP(C)/13905/2026	SUBODHA KUMAR DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
421	D-WP(C)/13907/2026	BHAGABAN NAYAK VS UNIION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
422	D-WP(C)/13908/2026	SANTOSH KUMAR PATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
423	D-WP(C)/13909/2026	AKSHYANSHU SEKHAR NANDY VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //	
424	D-WP(C)/13910/2026	SANTOSH KUMAR DORA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
425	D-WP(C)/13911/2026	MADAN MOHAN MAHAPATRA VS STATE OF ODISHA	ASWINI PATNAIK VS	// 0 //	
426	D-WP(C)/13912/2026	HIRANYA BARIK VS THE COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	TUSAR KANTA MAHANTA VS	// 0 //	
427	D-WP(C)/13919/2026	BINAYA KUMAR PANIGRAHI VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //	
428	D-WP(C)/13922/2026	BIKRAM KUMAR PANIGRAHI VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //	
429	D-WP(C)/13924/2026	BIDYUT KUMAR PANIGRAHI VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //	
430	D-WP(C)/13927/2026	MAHESWAR GHANA VS UNION OF INDIA	BIBHU PRASAD PANDA VS	// 0 //	
431	D-WP(C)/13929/2026	LINGARAJ SAHU	SITARAM SATAPATHY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/13930/2026	RAJ KUMAR AGRAWAL	SUSHANTA KUMAR JOSHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/13931/2026	BISWAJIT SENAPATI	ANJAN KUMAR BISWAL	//	AOR20220001328C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/13932/2026	ABANTEE SETHI	GHANASHYAM DASH	//	AOD20240000821C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/13933/2026	AMBIKA PRADHAN	SUSANTA KUMAR LENKA	//	AOR20220001299C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/13934/2026	RAJESH KUMAR SAHU	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/13936/2026	PANKAJINI PATRA	SITARAM SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/13938/2026	MOHAN SUNDAR SUPKAR	PRAKASH KUMAR MISHRA	//	
	WP(C)/9994/2026	VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/13940/2026	SIDHANTA KUMAR PATRA	NITYANANDA MOHAPATRA	//	
		VS	VS	()	
		TAHSILDAR, PURUSOTTAMPUR		//	
440	D-WP(C)/13942/2026	SAROJINI PRUSTY	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/13943/2026	BANDANA ROUT	SARAT CHANDRA MEKAP	//	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/13945/2026	BISWANATH MISHRA	KESHAB CHANDRA KAR	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/13946/2026	STATE OF ODISHA BIJAY KUMAR PATTANAİK VS	DR.PURUSOTTAM CHULI VS	// // 0	
444	D-WP(C)/13947/2026	STATE OF ODISHA FLEXI MULTI PRODUCTS AND SERVICES PVT.LTD, VS	KENDUNARA YAN MOHANTY VS	// // 0	
445	D-WP(C)/13948/2026	THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR SRIDHAR MOHANTY VS	ABINASH ROUTRAY VS	// // 0	
446	D-WP(C)/13952/2026	STATE OF ODISHA BENARJI MALI VS	SUNIL KUMAR PANDA VS	// // 0	
447	D-WP(C)/13955/2026	THE STATE OF ODISHA TAPASWINI PRADHAN VS	AMIT KUMAR SAA VS	// // 0	
448	D-WP(C)/13956/2026	STATE OF ODISHA CHAITANYA SAHOO VS	SAMEER KUMAR DAS VS	// // 0	
449	D-WP(C)/13958/2026	STATE OF ODISHA MADHUSUDAN SAHU VS	AMIT KUMAR SAA VS	// // 0	
450	D-WP(C)/13959/2026	STATE OF ODISHA ANNAPURNA ROUT VS	BIJAY KUMAR BEHERA VS	// // 0	AOR20220001736C202600052
451	D-WP(C)/13960/2026	STATE OF ODISHA RAMPRIT RAY VS	PABITRA KUMAR NAYAK VS	// // 0	
452	D-WP(C)/13961/2026	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	JUDHISTHIR SAHOO VS	// // 0	AOD20220003315C202600019
453	D-WP(C)/13962/2026	STATE OF ODISHA RASHMILATA PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/13963/2026	M/S BISWESWAR ROUT SECURITY AGENCY VS PARADIP PORT TRUST	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600038
455	D-WP(C)/13964/2026	M/S KONARK AYURVEDIC PHARMACY, KHURDA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
456	D-WP(C)/13965/2026	M/S D. D BUILDERS LTD VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202600006
457	D-WP(C)/13966/2026	KRISHNA ROURAY VS PRINCIPAL COMMISSIONER, CTA NAD GST, ODISHA	ANUP NARAYAN MOHANTY VS	// 0 //	
458	D-WP(C)/13967/2026	M/S SINGH AND SONS, SUNDERGARH VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //	
459	D-WP(C)/13970/2026	CHOUDHURY LAXMIDHAR SAHOO VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
460	D-WP(C)/13973/2026	DR.MANORANJAN BISWAS VS MECON LIMITED, RANCHI	DEEPALI MAHAPATRA VS	// 0 //	
461	D-WP(C)/13975/2026	M/S. MARGDARSHEE HOSPITALITY AND RETAILS PVT.LTD. VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	PRASHANT KUMAR SINGH VS	// 0 //	
462	D-WP(C)/13976/2026	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
463	D-WP(C)/13977/2026	ARUN KUMAR SAHOO VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //	
464	D-WP(C)/13979/2026	SUPRAVA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
465	D-WP(C)/13981/2026	M/S MAA SARALA FLY ASH BRICKS	DEBASISH HAZRA	//	AOD20240000796C202600012

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		VS	VS	()	
466	D-WP(C)/13982/2026	COMMISSIONER OF CT AND GST SANJUKTA CHAND	SUSANTA KUMAR BARAL	//	AOR20220001297C202600085
		VS	VS	()	
467	D-WP(C)/13983/2026	UNION OF INDIA SUSHANTA KUMAR BHUYAN	SANTOSH KUMAR MAHANTY	//	
		VS	VS	()	
468	D-WP(C)/13984/2026	STATE OF ODISHA M/S SERAJUDDIN AND CO., KEONJHAR	SARADA PRASANNA SARANGI	//	
		VS	VS	()	
469	D-WP(C)/13986/2026	UNION OF INDIA J N NURSERY AND AGRO DISTRIBUTOR, CUTTACK	RAKESH KUMAR MALLICK	//	
		VS	VS	()	
470	D-WP(C)/13987/2026	BRANCH MANAGER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED/CUTTACK UNITED FRIENDS BUILDERS (P) LTD	SUSANTA KUMAR BARAL	//	AOR20220001297C202600084
		VS	VS	()	
471	D-WP(C)/13988/2026	STATE OF ODISHA DR. KRISHNA NANDA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600097
		VS	VS	()	
472	D-WP(C)/13993/2026	STATE OF ODISHA ARUN KUMAR BISWAL	AMARTYA MISHRA	//	
		VS	VS	()	
473	D-WP(C)/13996/2026	AUTHORISED OFFICER OF ICICI BANK LIMITED, KHURDA SHIB SANKAR ACHARYA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
474	D-WP(C)/13997/2026	STATE OF ODISHA JITENDRA BARIK	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
475	D-WP(C)/13998/2026	STATE OF ODISHA MADHUSUDAN SAMAL	SUSANTA KUMAR BARAL	//	AOR20220001297C202600086
		VS	VS	()	
476	D-WP(C)/13999/2026	STATE OF ODISHA SUNIL KUMAR MOHAPATRA	JYOTI RANJAN DEO	//	AOR20220002834C202600009
		VS	VS	()	

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477	D-WP(C)/14000/2026	STATE OF ODISHA SARASWATI MOHANTA VS	DEBENDRA NATH MISRA VS	// // ()	
478	D-WP(C)/14002/2026	STATE OF ODISHA RAJ KIRAN BEHERA VS	ALOK KUMAR PANDA VS	// // ()	AOD20240000536C202600022
479	D-WP(C)/14006/2026	STATE OF ODISHA SARAT CHANDRA SAHOO VS	TUSAR KUMAR MISHRA VS	// // ()	
480	D-WP(C)/14007/2026	STATE OF ODISHA BRUNDABAN SAHOO ALIAS SAHU VS	Pankaj Kumar Sahoo VS	// // ()	AOR20240000004C202600013
481	D-WP(C)/14009/2026	STATE OF ODISHA DHANU SINGH VS	HEMANTA KUMAR MOHANTA VS	// // ()	
482	D-WP(C)/14012/2026	STATE OF ODISHA AJAY KUMAR PATEL VS	SUBASH CHANDRA PUSPALAKA VS	// // ()	
483	D-WP(C)/14013/2026	STATE OF ODISHA PURNENDU KUMAR MISHRA VS	NIRANJAN LENKA VS	// // ()	
484	D-WP(C)/14014/2026	STATE OF ODISHA M/S ALLIN SECURITY AND INTELLIGENCE SERVICES BHUBANESWAR VS	KRASHN BEHERA VS	// // ()	
485	D-WP(C)/14015/2026	THE REGISTRAR, BPUT BIJU PATNAIK UNIVERSITY OF TEHCNOLOGY, ODISHA, ROURKELA/ NIRLIPTA KUMAR BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()	
486	D-WP(C)/14017/2026	STATE OF ODISHA PRAMILA SAHU VS	NIRANJAN LENKA VS	// // ()	
487	D-WP(C)/14018/2026	STATE OF ODISHA ABHISHEK PANDA VS THE ODISHA HUMAN RIGHTS COMMISSION (OHRC), BHUBANESWAR	UMA CHARAN MISHRA VS	// // () //	

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488	D-WP(C)/14019/2026	MADHUSUDAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
489	D-WP(C)/14020/2026	BIJAYALAXMI MAHARANA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
490	D-WP(C)/14023/2026	MADAN MAJHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
491	D-WP(C)/14024/2026	SARASWATI MAHARANA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
492	D-WP(C)/14025/2026	ASHOK KUMAR SAHU VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	DIGANTA DAS VS	// 0 //	
493	D-WP(C)/14028/2026	SRICHARAN PANDE VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
494	D-WP(C)/14031/2026	LAMBODAR BARSAL VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, KHURDA	JAJATI KESHARI KHUNTIA VS	// 0 //	
495	D-WP(C)/14032/2026	BHUPESH KUMAR JAISWAL VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //	
496	D-WP(C)/14033/2026	ALU KANDI VS STATE OF ODISHA	NARAYAN PRASA PARIJA VS	// 0 //	
497	D-WP(C)/14036/2026	M/S MOHANTY ENTERPRISES, PURI VS ASKA COOPERATIVE SUGAR INDUSTRIES LTD., GANJAM	HRUDANANDA MOHAPATRA VS	// 0 //	
498	D-WP(C)/14037/2026	RATNABATI RANA VS STATE OF ODISHA	TUSHAR KANTA SAHOO VS	// 0 //	
499	D-WP(C)/14038/2026	TOFAN KANDI	NARAYAN PRASAD PARIJA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/14039/2026	DR. NIRAKAR MAHALIK	DEBASNAN DAS	//	
		VS	VS	()	
		STATE OF ORISSA		//	
501	D-WP(C)/14040/2026	DHIREN KUMAR PRADHAN	SWADHIN KESARI SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WP(C)/14041/2026	MANORAMA MOHARANA	RAJ KISHOR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/14044/2026	PRABIN KUMAR PANIGRAHI	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-WP(C)/14045/2026	SAROJ KUMAR PUROHIT	SWADHIN KESARI SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-WP(C)/14046/2026	M/S.RKD CONSTRUCTION PVT.LTD.,BHUBANESWAR	RANKITA MUKHERJI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-WP(C)/14047/2026	PRASANT KUMAR BEHERA	DEBASNAN DAS	//	
		VS	VS	()	
		STATE OF ORISSA		//	
507	D-WP(C)/14048/2026	PITAMBAR PRADHAN	Pankaj Kumar Sahoo	//	AOR2024000004C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-WP(C)/14050/2026	SULOCHANA PRADHAN	Krishna Chandra Sahu	//	AOD20250000180C202600098
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-WP(C)/14051/2026	MIHIR KUMAR BHOI	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-WP(C)/14052/2026	ARCHANAMAYI NAYAK	Krishna Chandra Sahu	//	AOD20250000180C202600099
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/14054/2026	STATE OF ODISHA SANJAY KUMAR SINGH VS	SWADHIN KESARI SINGH VS	// // ()	
512	D-WP(C)/14056/2026	STATE OF ODISHA CHITTARANJAN BHOI VS	PABITRA KUMAR NAYAK VS	// // ()	
513	D-WP(C)/14057/2026	STATE OF ODISHA TUKU BEHERA VS	DEBASNAN DAS VS	// // ()	
514	D-WP(C)/14059/2026	STATE OF ORISSA SOMRA MINZ VS	PABITRA KUMAR NAYAK VS	// // ()	
515	D-WP(C)/14060/2026	STATE OF ODISHA KRUTIBAS SAHOO VS	SUBHADUTTA ROUSTRAY VS	// // ()	
516	D-WP(C)/14061/2026	STATE OF ODISHA BHARAT CHARAN BEHERA VS	DEBASNAN DAS VS	// // ()	
517	D-WP(C)/14062/2026	STATE OF ORISSA KANAMANA GRAM PANCHAYAT, GANJAM VS	SUBHADUTTA ROUSTRAY VS	// // ()	
518	D-WPCRL/9505/2026	STATE OF ODISHA CHAND KUMAR VASA VS	RAMAKANTA PANDA VS	// // ()	AOD20240000348C202600007
519	D-WPCRL/9562/2026	STATE OF ODISHA KARTIKA CHANDRA BHOL VS	PRANAYA KUMAR MOHAPATRA VS	// // ()	
520	D-ABLAPL/9422/2026	STATE OF ODISHA SANJAY@ MANTU MAHARANA VS	ASUTOSH TRIPATHY VS	// // ()	BHARATPUR PS /202 /2026 AOR20220001648C202600013
521	D-ABLAPL/9423/2026	STATE OF ODISHA PINTU@RABI MAHARANA VS	ASUTOSH TRIPATHY VS	// // ()	BHARATPUR PS /202 /2026 AOR20220001648C202600015
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/9425/2026 ABLAPL/3874/2026	GHAESANA PRADHAN @ JASHOBANTI PRADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /63 /2026 () //	
523	D-ABLAPL/9428/2026 ABLAPL/3880/2026	JYOTI RANJAN MOHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /43 /2026 () //	
524	D-ABLAPL/9431/2026 ABLAPL/3882/2026	KHULANA ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KUAKHIA /109 /2026 () //	
525	D-ABLAPL/9432/2026	AMAR KUMAR BAHADUR @ SANKAR LAMBA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /206 /2025 () //	
526	D-ABLAPL/9434/2026 ABLAPL/3883/2026	ARUN NAIK @ ARUN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /23 /2026 () //	
527	D-ABLAPL/9435/2026 ABLAPL/3884/2026	KIA DANDASENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
528	D-ABLAPL/9439/2026	SANJAY KUMAR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOP /15 /2021 () //	
529	D-ABLAPL/9441/2026	RAVINDRA BARADA @ RAVI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GURANDI /40 /2026 () //	
530	D-ABLAPL/9442/2026	ARUNA KUMAR JENA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	DHENKANAL TOWN /48 /2026 () //	
531	D-ABLAPL/9444/2026 ABLAPL/3877/2026	MAMATA MOHARANA VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /202 /2026 () //	AOR20220003722C202600073
532	D-ABLAPL/9447/2026	ABINASH BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BADABAZAR /541 /2025 () //	
533	D-ABLAPL/9450/2026	NIRANJAN DAS @ MANI	KULDEEP MOHANTY	BAISINGA /142 /2026	AOD20240000012C202600085

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/9452/2026	KRISHNA CHANDRA @ BABUL SAHOO	PRASANTA KUMAR PANDA	PALLAHARA /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/9455/2026	FILMAN KUMBHAR @ PHILMON KUMAR	DURGAPRASAD SANGRAMJIT MALLICK	LAXMIJORE /66 /2025	AOD20240000510C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/9458/2026	JYOTI RANJAN MOHARANA	JYOTIRMAYA SAHOO	NIRAKARPUR /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/9460/2026	DILLIP DAS	PANCHANAN PANIGRAHI	BHUBAN /149 /2026	AOR20250000001C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/9462/2026	RASMIKANTA MOHAPATRA	SAMARESH PATTANIK	KUJANGA /60 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/9465/2026	SUREN DEHURY	SUDHIR KUMAR SAHOO	CHHENDIPADA /612 /2025	AOR20250000001C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/9467/2026	BIKRAM BHUYAN	SAMARESH PATTANAIAK	ERASAMA /84 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/9470/2026	RAJAT MOHAPATRA @ MAHAPATRA	PRAFULLA KUMAR MAHAPATRA	BAGHAMARI /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/9473/2026	RAJARAM PRASAD GUPTA @ RAJARAM GUPTA	LOKESH GOURAV MOHARANA	KOTPAD /52 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/9474/2026	LACHHAMAN TANDI	DURGADATTA MOHAPATRA	BODEN /212 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/9475/2026	PRITAM KUMAR JENA @ PRITAM KU. JENA @ PRITAM	JYOTIRMAYA SAHOO	GURANDI /40 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/9476/2026	STATE OF ODISHA NITYANAND PRADHAN VS	DURGADATTA MOHAPATRA VS	// S.P.(CID-CRL),CUTTACK /1 /2014 ()	
546	D-ABLAPL/9480/2026	STATE OF ODISHA LOCHAN SAHU VS	TRILOCHAN NANDA VS	// SAINTALA /87 /2026 ()	
547	D-ABLAPL/9488/2026	STATE OF ODISHA JYOTI RANJAN MOHARANA VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /42 /2026 ()	
548	D-ABLAPL/9495/2026	STATE OF ODISHA NILAMADHAB MISHRA VS	LINGARAJ SARANGI VS	// / /0 ()	
549	D-ABLAPL/9496/2026	STATE OF ODISHA GANESHWAR NATH VS	DURGA PRASAD PRADHAN VS	// NEMALO /260 /2025 ()	
550	D-ABLAPL/9497/2026	STATE OF ODISHA AJAYA SWAIN VS	JYOTIRMAYA SAHOO VS	// NACHUNI /182 /2025 ()	
551	D-ABLAPL/9499/2026	STATE OF ODISHA NANDA NAIK VS	ANAND JENA VS	// ANGUL SADAR PS /189 /2026 ()	
552	D-ABLAPL/9500/2026	STATE OF ODISHA GURUCHARAN JENA @ GURIA VS	PINKY JENA VS	// MANGALPUR /43 /2026 ()	
553	D-ABLAPL/9502/2026	STATE OF ODISHA MANAS BAGHAR VS	BIBHUTI KESHARI BISWAL VS	// JUDUM /70 /2024 ()	
554	D-ABLAPL/9509/2026	STATE OF ODISHA SK. TRAIMUR HOSSEN VS	LALITENDU BHUYAN VS	// HARICHANDANPUR /199 /2025 ()	
555	D-ABLAPL/9511/2026	STATE OF ODISHA TUNA @ MRUTUNJAY MOHAPATRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	// ANANDAPUR /302 /2025 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/9512/2026	SIPUN MOHANTY VS N.C.B	ANIRUDHA DAS VS	NCB BHUBANESWAR /1 /2026 () //	
557	D-ABLAPL/9515/2026	LIPUN NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /357 /2024 () //	
558	D-ABLAPL/9517/2026	DHARMANANDA NAIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	TALCHER TOWN /218 /2026 () //	
559	D-ABLAPL/9519/2026	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BIRMAHARAJPUR /191 /2025 () //	
560	D-ABLAPL/9523/2026	LOKANATH BEHERA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	KISHORENAGAR (ANUGUL) /60 /2026 () //	
561	D-ABLAPL/9524/2026	BALARAM MALLICK VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	PAHALA /131 /2026 () //	
562	D-ABLAPL/9527/2026	BIJAY KUMAR MALLICK @ VIJAY KUMAR MALLICK VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	PAHALA /131 /2026 () //	
563	D-ABLAPL/9529/2026	SIBA PRASAD MALLICK VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	PAHALA /131 /2026 () //	
564	D-ABLAPL/9530/2026	GANESH PATRA @ GANESWAR PATRA VS STATE OF ODISHA	PADMANAVA JENA VS	RANPUR /259 /2021 () //	
565	D-ABLAPL/9532/2026	KHIROD CHANDRA MAHAKUD VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	GHAGARBEDA /104 /2025 () //	
566	D-ABLAPL/9534/2026	AKASH CHHATOI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BASELI SAHI PS /51 /2026 () //	
567	D-ABLAPL/9536/2026	SUBASH GUAL	TARA PRASAD MOHAPATRA	BODEN /32 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/9538/2026	DAKUNA @ BRUNDABAN KHATEI	TARA PRASAD MOHAPATRA	PURI SADAR /303 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/9545/2026	RUPAK KUMAR NAYAK	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/9547/2026	ARUN BANCHHOR	SURYAKANTA DWIBEDI	KANTAMAL /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/9548/2026	JADUMANI CHHATRIA	DEBABRATA DASH	JAIPATNA /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/9550/2026	RAJIB CHHATRIA	DEBABRATA DASH	JAIPATNA /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/9552/2026	SHIBA @ SIBA MANDAL	SWAGATIKA PANDA	GOLANTHARA (BERHAMPUR) /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/9556/2026	PAPUNU @ PAPUNU KUMAR NAYAK	SWAGATIKA PANDA	NIMAKHANDI /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/9558/2026	SANDHAR MAJHI	TUKUNA KUMAR MISHRA	UMERKOTE /80 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/9559/2026	TRILOCHAN HARIJAN	SANGRAM KESHARI ROUT	UMERKOTE /57 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/9570/2026	SANJAYA BISWAL	DEEPAK KU SAHOO	AUL /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/9574/2026	MD. KAMAL	PABITRA KUMAR NAYAK	BANHARPALI /73 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/9576/2026	STATE OF ODISHA TAPAN KUMAR SAREN @ TAPAN SOREN VS	ARUN KUMAR BUDHIA VS	// CHANDABALI /175 /2017 ()	AOD20240000603C202600005
580	D-ABLAPL/9578/2026	STATE OF ODISHA BADAL PATRA VS	BRUNDBABAN ROUT VS	// RAJKANIKA /80 /2026 ()	
581	D-ABLAPL/9581/2026	STATE OF ODISHA QURAI SHA KHATOON VS	SURYA PRATAP DEO VS	// / /0 ()	
582	D-ABLAPL/9584/2026	STATE OF ODISHA DEBENDRA BEHERA @ DEBANANDA BEHERA VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /87 /2016 ()	
583	D-ABLAPL/9585/2026	STATE OF ODISHA JADA @ JODA SOREN VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /130 /2026 ()	
584	D-ABLAPL/9590/2026	STATE OF ODISHA AKASH KUMAR BEHERA VS	BISWAJIT NAYAK VS	// CDA-II /54 /2026 ()	
585	D-ABLAPL/9592/2026	STATE OF ODISHA SAIK TANVEER AHMMAD @ SK. TANBIR AHMED @ VS	AMULYA RATNA PANDA VS	// KHUNTUNI /16 /2023 ()	
586	D-ABLAPL/9595/2026	STATE OF ODISHA SHRIYA KOHLI VS	BISWA CHANDAN MOHANTY VS	// RAGHUNATHPALI /96 /2026 ()	
587	D-ABLAPL/9596/2026	STATE OF ODISHA SARADA PRASANNA ROUT VS	SARAT KUMAR JENA VS	// BONTH /45 /2026 ()	
588	D-ABLAPL/9605/2026	STATE OF ODISHA PRASANTA KHATUA @ SAHU @ PRASANTA SAHU VS	AMITAV TRIPATHY VS	// BAUNISUNI /151 /2023 ()	
589	D-ABLAPL/9609/2026	STATE OF ODISHA DILLIP KUMAR MOHAPATRA VS	SRINIBASH SATAPATHY VS	// CUTTACK VIGILANCE /11 /2026 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/9612/2026	SIDHARTHA SAHU VS STATE OF ODISHA	BISHWARANJAN SAHU VS	MANGALA BAG /427 /2025 () //	
591	D-ABLAPL/9613/2026	MONALISA PANI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	CUTTACK VIGILANCE /11 /2026 () //	
592	D-ABLAPL/9614/2026	MUNA NAYAK VS STATE OF ODISHA	PRATAP NAIK VS	CAPITAL P.S. /192 /2026 () //	
593	D-ABLAPL/9617/2026	JAGABANDHU NAYAK @ JAGU NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /38 /2026 () //	
594	D-ABLAPL/9618/2026	BIKASH NAYAK @ BANTI BEHERA VS STATE OF ODISHA	PRATAP NAIK VS	CAPITAL P.S. /192 /2026 () //	
595	D-ABLAPL/9623/2026	LALIT NARAYAN MOHANTA @ LALIT KUMAR MOHANTA VS STATE OF ODISHA	HENANTA KUMAR MOHANTA VS	BARIPADA TOWN /71 /2009 () //	
596	D-ABLAPL/9633/2026	PAPPU KUMAR SAHOO @ PAPU KUMAR SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /93 /2026 () //	
597	D-ABLAPL/9638/2026	NRUSINGH PRASAD KHAMARI VS STATE OF ODISHA	HARAPRASAD PANDA VS	/ /0 () //	
598	D-ABLAPL/9640/2026	SATYABRATA DAS VS STATE OF ODISHA	HARAPRASAD PANDA VS	BARIPADA TOWN /828 /2025 () //	
599	D-ARBP(ICA)/14030/2026	NATIONAL ALUMINIUM COMPANY LTD., BBSR VS GLENCORE INTERNATIONAL A.G.	VENUGOPAL MAHAPATRA VS	// () //	

# ORISSA HIGH COURT

MISC CASES FILED on :30/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/14030/2026 ARBP(ICA)/ /	NATIONAL ALUMINIUM COMPANY LTD., MP	BBSRIGOPAL MAHAPATRA	2/2026
2	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA, RAMA CHANDRA MOHANTY	9/2026
3	D-RFA/12792/2026 RFA/ /	MOHIT KUMAR AWASTHI MP	SUNIL KUMAR PANDA	12/2026
4	D-CRLMA/8745/2026 CRLMA/ /	BIDYADHAR NAYAK MP	TAPAN MISHRA	15/2026
5	D-CRP/13914/2026 CRP/ /	CHAKRADHAR SAHU MP	PRABHASI NAYAK	21/2026
6	D-CRP/13914/2026 CRP/ /	CHAKRADHAR SAHU MP	PRABHASI NAYAK	22/2026
7	D-CRP/13918/2026 CRP/ /	ADITYA PRASAD PANDA MP	DURGA PRASAD JENA	23/2026
8	D-SAO/16670/2024 SAO/3/2024	BIMALADEVI NANGALLIA MP	SANDIPANI MISRA, DURGA PRASAD NANDA(SR.ADV.)	24/2026
9	D-CRLLP/9493/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	37/2026
10	D-CRLLP/9510/2026 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	38/2026
11	D-CRLLP/9513/2026 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	39/2026
12	D-CMAPL/37252/2025 CMAPL/39/2026	RUSABHA KUMAR JENA MP	PRADIPTA KISHORE BHUYAN, P.K.SAMAL	73/2026
13	D-CMAPL/13917/2026 CMAPL/ /	ANIL KUMAR PRUSTI MP	HEMANTA KUMAR ROUT	74/2026
14	D-CMAPL/37353/2025 CMAPL/40/2026	BINAYA KUMAR SAHOO MP	PRADIPTA KISHORE BHUYAN, P.K.SAMAL	75/2026
15	D-CRLMP/9456/2026 CRLMP/ /	ISWAR CHANDRA BEHERA MP	PRAMOD KUMAR ROUT	90/2026
16	D-JCRLA/18106/2024 JCRLA/96/2024	JAGAMOHAN NAIK MP	PURNA CHANDRA BEHERA	96/2026
17	D-JCRLA/18106/2024 JCRLA/96/2024	JAGAMOHAN NAIK MP	PURNA CHANDRA BEHERA	97/2026
18	D-TRP(C)/13753/2026 TRP(C)/ /	ROJI BARIK MP	NIRMAL RANJAN ROURTRAY	102/2026
19	D-RVWPET/13916/2026 RVWPET/ /	STATE OF ODISHA MP	JAYANTA KUMAR KHANDAYATRAY,A.S.C	143/2026
20	D-RPFAM/13784/2026 RPFAM/ /	MANORANJAN BHATTA @ MANTU MP	AMITAV TRIPATHY	143/2026
21	D-RVWPET/13916/2026 RVWPET/ /	STATE OF ODISHA MP	JAYANTA KUMAR KHANDAYATRAY,A.S.C	144/2026
22	D-RPFAM/14026/2026 RPFAM/ /	CHITTARANJAN DAS MP	ARUN KUMAR DAS	144/2026
23	D-RPFAM/14026/2026 RPFAM/ /	CHITTARANJAN DAS MP	ARUN KUMAR DAS	145/2026
24	D-MATA/84/2020 MATA/84/2020	DR. MANOJ KUMAR PADHY MP	M/S PABITRA KU. NAYAK, H.B.DASH, A.C.R. DAS, K.K.JENA	197/2026
25	D-MATA/11503/2026 MATA/ /	RAJLAXMI SAHOO MP	PABITRA KUMAR NAYAK	198/2026
26	D-MATA/48809/2025	NEEHARIKA SAHOO	SAROJ KUMAR DASH	

	MATA/456/2025	MP		199/2026
27	D-CONTC/40211/2024 CONTC/6991/2024	DHANESWAR NAYAK MP		213/2026
28	D-CONTC/54513/2025 CONTC/174/2026	DR. PRAVAT KUMAR PANDA MP		214/2026
29	D-CONTC/23350/2025 CONTC/2782/2025	SARAT KUMAR PANDA MP	SIDHESWAR MALLIK, P.C.DAS,M.MALLIK	215/2026
30	D-CONTC/1985/2025 CONTC/321/2025	RAMESH CHANDRA MISHRA MP	M/S JAYANT KU.RATH,D.N.RATH,S.N.RATH	216/2026
31	D-CONTC/52407/2025 CONTC/6236/2025	SUKUMAR DAS MP		217/2026
32	D-CONTC/6364/2020 CONTC/6364/2020	DURGA CHARAN SUNDARAY MP		218/2026
33	D-CONTC/10080/2025 CONTC/1206/2025	BIJAY KUMAR MOHAPATRA MP		219/2026
34	D-BLAPL/4867/2026 BLAPL/1741/2026	HEMANTA BEHERA MP	M/S Pradeep Kumar Mohanty, P.K.Mohapatra,PARTHA SARATHI DAS	227/2026
35	D-BLAPL/8468/2026 BLAPL/ /	MADDILA MOHAN RAO MP	NRUSINGHA NANDA MOHAPATRA	228/2026
36	D-BLAPL/1037/2021 BLAPL/1037/2021	JASBIR SINGH MP	MANGU NANDY	229/2026
37	D-FAO/13779/2026 FAO/ /	BANSIDHAR PANIGRAHI MP	TUSHAR KANTA NAYAK	308/2026
38	D-FAO/13806/2026 FAO/ /	M.C. OF PANCHAYAT HIGH SCHOOL, NAYAGRAM MP	SANJIV KUMAR JENA	309/2026
39	D-FAO/13813/2026 FAO/ /	M.C. OF NABAJYOTI HIGH SCHOOL, KANDHAMARA MP	SANJIV KUMAR JENA	310/2026
40	D-FAO/13954/2026 FAO/ /	D.M., ORIENTAL INSURANCE CO.LTD., BBSR MP	SOUMNATH ROY	311/2026
41	D-FAO/13957/2026 FAO/ /	D.M., ORIENTAL INSURANCE CO.LTD., BBSR MP	SOUMNATH ROY	312/2026
42	D-FAO/3915/2026 FAO/79/2026	THE REGIONAL MANAGER( T.P. CELL), M/S MP	ORIENTAL LIFE INSURANCE COMPANY LTD., KHURDA	313/2026
43	D-CRLREV/9426/2026 CRLREV/ /	INFORMANT/VICTIM MP	SATYAJIT MOHAPATRA	379/2026
44	D-CRLREV/5174/2026 CRLREV/224/2026	BASANTA@BASANTA KUMAR MALIK MP	AJAYA KUMAR ROUT	380/2026
45	D-CRLREV/9446/2026 CRLREV/ /	BISHNUDUTTA PATTANAIK MP	MIHIR KANTA RATH	381/2026
46	D-CRLREV/8334/2026 CRLREV/240/2026	NABAKISHORE SAHOO MP	SUBRAT KUMAR NAYAK	382/2026
47	D-CRLREV/8337/2026 CRLREV/241/2026	NABAKISHORE SAHOO MP	SUBRAT KUMAR NAYAK	383/2026
48	D-CRLREV/8337/2026 CRLREV/241/2026	NABAKISHORE SAHOO MP	SUBRAT KUMAR NAYAK	384/2026
49	D-CRLREV/8334/2026 CRLREV/240/2026	NABAKISHORE SAHOO MP	SUBRAT KUMAR NAYAK	385/2026
50	D-CRLREV/770/2026 CRLREV/47/2026	DINESH KUMAR JENA MP	PRASANTA KUMAR DAS	386/2026
51	D-CRLREV/9528/2026 CRLREV/ /	SAROJ KUMAR SWAIN MP	SUMIT KUMAR MOHANTY	387/2026
52	D-CRLREV/9541/2026 CRLREV/ /	SUBARNA KESHAREE UDAYSINGH MP	MANAS KUMAR CHAND	388/2026
53	D-CRLREV/9541/2026 CRLREV/ /	SUBARNA KESHAREE UDAYSINGH MP	MANAS KUMAR CHAND	389/2026
54	D-CRLREV/9469/2026 CRLREV/ /	MANTOSH SHARMA MP	SASWATA PATNAIK	390/2026
55	D-CRLREV/9469/2026 CRLREV/ /	MANTOSH SHARMA MP	SASWATA PATNAIK	391/2026
56	D-CRLREV/8407/2026 CRLREV/221/2026	SATYABADI NAIK MP	PRATIK DASH	392/2026
57	D-CRLREV/9632/2026 CRLREV/ /	PURNA CHANDRA MAHANTA MP	PARTHA SARATHI DAS	393/2026

58	D-CRLREV/9632/2026 CRLREV/ /	PURNA CHANDRA MAHANTA MP	PARTHA SARATHI DAS	394/2026
59	D-CRLREV/9642/2026 CRLREV/ /	BIJAYALAXMI DASH MP	SOMA PATNAIK	395/2026
60	D-ABLAPL/4058/2025 ABLAPL/1661/2025	DEEPAK SINGHAL @ SONU MP		497/2026
61	D-ABLAPL/188/2026 ABLAPL/163/2026	RAJIB LOCHAN DAS MP		498/2026
62	D-ABLAPL/183/2026 ABLAPL/164/2026	PRATYUSHA PRASANNA KAR MP		499/2026
63	D-ABLAPL/19264/2025 ABLAPL/7638/2025	BHAGABAT SUKLA MP		500/2026
64	D-ABLAPL/9444/2026 ABLAPL/3877/2026	MAMATA MOHARANA MP	BISWARANJAN DALAI	501/2026
65	D-ABLAPL/19308/2024 ABLAPL/6858/2024	BHOLANATH PANDEY MP		502/2026
66	D-ABLAPL/3356/2026 ABLAPL/1604/2026	SUBHAM DASH @ SUBHAM DAS @ BUNU MP		503/2026
67	D-ABLAPL/13658/2025 ABLAPL/5410/2025	MUMOAZ BIBI @ MAMATAZ BIBI MP		504/2026
68	D-ABLAPL/13461/2022 ABLAPL/13461/2022	SABITA LENKA MP	PRADEEP KUMAR DASMOHAPATRA	505/2026
69	D-ABLAPL/40664/2025 ABLAPL/15096/2025	BICHITRANANDA NAYAK @ BICHITRA NAYAK MP		506/2026
70	D-ABLAPL/8972/2026 ABLAPL/3756/2026	BAPI @ SATYARANJAN BISWAL MP	DHIRENDRA KUMAR DAS	507/2026
71	D-ABLAPL/22900/2024 ABLAPL/8670/2024	SISIR KUMAR PARIDA @ BABUL PARIDA MP		508/2026
72	D-RSA/351/2015 RSA/351/2015	LAXMI PATEL MP	M/S.A.K.NANDA	517/2026
73	D-RSA/41241/2025 RSA/518/2025	SARASWATI PATEL MP	MR. S.S.RAO(SR.ADV.), M/S MIHIR KANTA RATH	518/2026
74	D-RSA/17/2005 RSA/17/2005	JUGAL KR.MOHAPATRA MP	M/S.PRAFULLA KU.RATH	519/2026
75	D-RSA/393/2003 RSA/393/2003	PARBATI JENA MP	M/S.S.P.MISHRA	520/2026
76	D-RSA/393/2003 RSA/393/2003	PARBATI JENA MP	M/S.S.P.MISHRA	521/2026
77	D-RSA/393/2003 RSA/393/2003	PARBATI JENA MP	M/S.S.P.MISHRA, SOUMYA MISHRA	522/2026
78	D-RSA/13853/2026 RSA/ /	TIKAN SAHU MP	GOUTAM KUMAR ACHARYA, (SR.ADV.)	523/2026
79	D-RSA/38164/2024 RSA/423/2024	JAMUNA MAJHI MP	DR. SUJATA DASH	524/2026
80	D-RSA/12644/2026 RSA/ /	RAMA KUMARI JENA MP	ARUN KUMAR MISHRA	525/2026
81	D-RSA/48/2020 RSA/48/2020	HRUSHIKESH BHOI MP	M/S.	526/2026
82	D-RSA/13978/2026 RSA/ /	DAMODAR SAHU MP	AMIYA KUMAR MISHRA	527/2026
83	D-CMP/721/2023 CMP/721/2023	GAURANGA SAHOO MP	HRUDANANDA MOHAPATRA	625/2026
84	D-CMP/13711/2026 CMP/ /	DURGA PRASAD MISHRA MP	RAMESH CHANDRA SWAIN	626/2026
85	D-CMP/9699/2026 CMP/459/2026	PRAKASH SAHU MP	BHAKTA RANJAN BARIK	627/2026
86	D-CMP/1848/2026 CMP/152/2026	BAISHNABA GANDA @ MAHANANDA MP	SARBESWAR SAHOO	628/2026
87	D-CMP/1848/2026 CMP/152/2026	BAISHNABA GANDA @ MAHANANDA MP	SARBESWAR SAHOO	629/2026
88	D-CMP/13808/2026 CMP/ /	LAXMIMANI BHAKTA MP	MAHESWAR MOHANTY	630/2026
89	D-CMP/13827/2026	M/S. KURMITAR IRON ORE MINING PVT. L	AMIT PATNAIK	

	CMP/ /	MP		631/2026
90	D-CMP/4461/2025	M/S. SUKANTI ENTERPRISES,CUTTACK	SATRUGHNA DASH (A)	
	CMP/176/2025	MP		632/2026
91	D-CMP/8688/2026	SASMITA MOHARANA	RABI NARAYAN BEHERA	
	CMP/388/2026	MP		633/2026
92	D-CMP/13953/2026	BHARATI BEHERA	BISHAKHA BEHERA	
	CMP/ /	MP		634/2026
93	D-CMP/13798/2026	SABITA DHALA @ SABITA SWAIN	ASHOK KUMAR SAHOO	
	CMP/ /	MP		635/2026
94	D-CMP/13972/2026	BIPRA NAIK	TUSAR KUMAR MISHRA	
	CMP/ /	MP		636/2026
95	D-CMP/12276/2026	ASHOK KUMAR MOHANTY	RANJIT MOHANTY	
	CMP/ /	MP		637/2026
96	D-CMP/13992/2026	PARAKHITA @ PARAKHITA KUMABHAR	AMIT PRASAD BOSE	
	CMP/ /	MP		638/2026
97	D-CMP/14004/2026	SK. USMAN	AMIT PRASAD BOSE	
	CMP/ /	MP		639/2026
98	D-CMP/14008/2026	MEHRU BANU	NAUSHINA AFRIN ALI	
	CMP/ /	MP		640/2026
99	D-CMP/14011/2026	RAMBHA BARIK	NIRANJAN LENKA	
	CMP/ /	MP		641/2026
100	D-MACA/45475/2025	MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., BALASORE	GIRIJA PRASAD DUTTA	
	MACA/311/2026	MP		794/2026
101	D-MACA/45475/2025	MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., BALASORE	GIRIJA PRASAD DUTTA	
	MACA/311/2026	MP		795/2026
102	D-MACA/335/2026	BHABISHYA BHOI	DEBASISH PATNAIK	
	MACA/317/2026	MP		796/2026
103	D-MACA/13720/2026	ADHIRA CHARAN PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		797/2026
104	D-MACA/13720/2026	ADHIRA CHARAN PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		798/2026
105	D-MACA/13735/2026	RASMITA NAYAK	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		799/2026
106	D-MACA/13735/2026	RASMITA NAYAK	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		800/2026
107	D-MACA/13236/2026	D.M., NATIONAL INSURANCE CO. LTD., BALASORE	SHRIVISH SINHA	
	MACA/ /	MP		801/2026
108	D-MACA/11228/2026	D.M., ORIENTAL INSURANCE CO.LTD., ANGLICAN	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		802/2026
109	D-MACA/11228/2026	D.M., ORIENTAL INSURANCE CO.LTD., ANGLICAN	GIRIJA PRASAD DUTTA	
	MACA/ /	MP		803/2026
110	D-MACA/45801/2024	DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD. BALASORE	GIRIJA PRASAD DUTTA	
	MACA/1177/2024	MP		804/2026
111	D-MACA/32387/2025	THE ASST. MANAGER, RELIANCE GENERAL INSURANCE CO. LTD. BHUBANESWAR	SUBSURN CHAKRABARTY	
	MACA/1259/2025	MP		805/2026
112	D-MACA/1543/2026	B.M., BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. BHUBANESWAR	B.M. AJITKUMAR DARGARH	
	MACA/ /	MP		806/2026
113	D-MACA/6406/2026	ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. Bhubaneswar	DEBOMBARAN HAITI	
	MACA/ /	MP		807/2026
114	D-MACA/13994/2026	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Bhubaneswar	SUNIL KUMAR ROY	
	MACA/ /	MP		808/2026
115	D-MACA/14003/2026	NATIONAL INSURANCE CO.LTD., CUTTACK	SOMNATH ROY	
	MACA/ /	MP		809/2026
116	D-MACA/14010/2026	MANAGER(LEGAL), CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR	SOMNATH ROY	
	MACA/ /	MP		810/2026
117	D-MACA/14021/2026	THE GENERAL MANAGER (CLAIMS LEGAL) B.M. ALLIANZ GENERAL INSURANCE	ADAMS GO KHAN	
	MACA/ /	MP		811/2026
118	D-CRLMC/9419/2026	ASISH KUMAR MOHANTY	RAKESH KUMAR ARANGI	
	CRLMC/ /	MP		865/2026
119	D-CRLMC/7550/2026	MOHAN CHARAN DAS	DEBASISH PATNAIK	
	CRLMC/894/2026	MP		866/2026
120	D-CRLMC/36986/2025	PRAMOD KUMAR SAHOO	PRADEEPTA KUMAR SWAIN	
	CRLMC/5118/2025	MP		867/2026

121	D-CRLMC/9427/2026 CRLMC/ /	DASHARATHA DHURUA MP	BASANTA KUMAR NAYAK	868/2026
122	D-CRLMC/9518/2026 CRLMC/ /	SUNITA BARIK MP	ANIRUDHA DAS	869/2026
123	D-CRLMC/8781/2026 CRLMC/1027/2026	SALINI SATPATHY MP	SIDHARTHA DAS	870/2026
124	D-CRLMC/9490/2026 CRLMC/ /	RABINDRA KUMAR NAYAK MP	ARUN KUMAR BEHERA	871/2026
125	D-CRLMC/9569/2026 CRLMC/ /	PRAVAT KU. PADHI MP	BIDYADHAR MANSING	872/2026
126	D-CRLMC/9573/2026 CRLMC/ /	GAGAN BEHARI DASH MP	SANTOSH KUMAR DWIVEDY	873/2026
127	D-CRLMC/9586/2026 CRLMC/ /	SUJATA RAY @ TUNI MP	DEBA KUMAR RATH	874/2026
128	D-CRLMC/7440/2026 CRLMC/902/2026	PABITRA SAHU MP		875/2026
129	D-CRLMC/9610/2026 CRLMC/ /	ABHISEK MOHAPATRA MP	RAKESH KUMAR ROUSTRAY	876/2026
130	D-CRLMC/9607/2026 CRLMC/ /	BISMAY KUMAR SAMAL MP	PRASHANTA KUMAR NAYAK	877/2026
131	D-CRLMC/9627/2026 CRLMC/ /	CHOUDHRY BALDEV PRASAD NANDA MP	GOPAL PRASAD JENA	878/2026
132	D-CRLMC/9635/2026 CRLMC/ /	JITENDRA BRAHMA MP	SOUMYA RANJAN MOHANTY	879/2026
133	D-CRLA/7929/2026 CRLA/295/2026	GOVINDA BEHERA MP	SHIBANI SHANKAR PRADHAN	894/2026
134	D-CRLA/388/2019 CRLA/388/2019	PRAMOD SAHOO MP		895/2026
135	D-CRLA/1330/2026 CRLA/75/2026	KRUSHNA CHANDRA DAS MP	PRAKASH CHANDRA SETHI	896/2026
136	D-CRLA/1333/2026 CRLA/77/2026	RASMITA DAS MP	PRAKASH CHANDRA SETHI	897/2026
137	D-CRLA/246/2017 CRLA/246/2017	NIRMALA CHANDRA DALEI MP	BISWARANJAN SWAIN, AKASH BHUYAN, P.NAYAK	898/2026
138	D-CRLA/4862/2026 CRLA/196/2026	NABIN KUMAR SATPATHY MP	BHABANI SHANKAR DASPARIDA	899/2026
139	D-CRLA/5098/2026 CRLA/212/2026	SUJAN BAG MP	BHARAT BHUSAN ROUSTRAY	900/2026
140	D-CRLA/8061/2026 CRLA/298/2026	BHARAT KUMAR GHADAI@BHARAT KUMAR MOHAPATRA MP		901/2026
141	D-CRLA/9544/2026 CRLA/ /	SUNKI RANA MP	SAPAN KUMAR LENKA	902/2026
142	D-CRLA/9544/2026 CRLA/ /	SUNKI RANA MP	SAPAN KUMAR LENKA	903/2026
143	D-CRLA/9549/2026 CRLA/ /	GURTEJ SINGH @ SIDHU MP	SAPAN KUMAR LENKA	904/2026
144	D-CRLA/9549/2026 CRLA/ /	GURTEJ SINGH @ SIDHU MP	SAPAN KUMAR LENKA	905/2026
145	D-CRLA/7769/2026 CRLA/318/2026	RANJAN MRUDANGIA MP	RAJENDRA NARAYAN ROUT	906/2026
146	D-CRLA/9567/2026 CRLA/ /	JAGABANDHU GOUDA MP	SIDHARTHA SANKAR RAY (2)	907/2026
147	D-CRLA/9588/2026 CRLA/ /	JUMAN GOUDA MP	SIDHARTHA SANKAR RAY (2)	908/2026
148	D-CRLA/3678/2026 CRLA/157/2026	SURESH KUMAR DAKUA MP	DILIP KUMAR PALIT	909/2026
149	D-CRLA/9604/2026 CRLA/ /	MANGAL MURMU @ BHASKA @ SHIVA MP	SK. ZAFARULLA	910/2026
150	D-CRLA/7769/2026 CRLA/318/2026	RANJAN MRUDANGIA MP	RAJENDRA NARAYAN ROUT	911/2026
151	D-CRLA/9604/2026 CRLA/ /	MANGAL MURMU @ BHASKA @ SHIVA MP	SK. ZAFARULLA	912/2026
152	D-CRLA/9604/2026	MANGAL MURMU @ BHASKA @ SHIVA	SK. ZAFARULLA	

	CRLA/ /	MP		913/2026
153	D-CRLA/1147/2022	SANJEEB HIRA	ASIT KUMAR JENA, M/S.DEVASHIS PANDA, A.K.PARIDA, S.PANDA	
	CRLA/1147/2022	MP		914/2026
154	D-CRLA/1401/2023	AJAY BEHERA	DAYANANDA MOHAPATRA	
	CRLA/1401/2023	MP		915/2026
155	D-CRLA/9619/2026	KARTIKA CHATAR	ACHYUTANANDA PATTANAIK	
	CRLA/ /	MP		916/2026
156	D-CRLA/9619/2026	KARTIKA CHATAR	ACHYUTANANDA PATTANAIK	
	CRLA/ /	MP		917/2026
157	D-CRLA/9634/2026	SAHADEB MOHANTA	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		918/2026
158	D-CRLA/9634/2026	SAHADEB MOHANTA	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		919/2026
159	D-WA/13737/2026	BHAGMAT MAJHI	ANKITA MUKHERJI	
	WA/ /	MP		1329/2026
160	D-WA/13737/2026	BHAGMAT MAJHI	ANKITA MUKHERJI	
	WA/ /	MP		1330/2026
161	D-WA/11046/2026	DR.SUMANTA KUMAR ROUL	TUKUNA KUMAR MISHRA	
	WA/ /	MP		1331/2026
162	D-WA/18361/2025	RADHAMOHAN DAS	SATYABADI MANTRY	
	WA/989/2025	MP		1332/2026
163	D-WP(C)/13699/2026	BIBEKA RANJAN SUBUDHI	AMIT PRASAD BOSE	
	WP(C)/9954/2026	MP		5967/2026
164	D-WP(C)/13705/2026	BIPIN BIHARI SETHA	AMIYA KUMAR MOHANTY	
	WP(C)/9881/2026	MP		5968/2026
165	D-WP(C)/13706/2026	AMIT KUMAR PANIGRAHI	SOMA PATNAIK	
	WP(C)/9924/2026	MP		5969/2026
166	D-WP(C)/12226/2026	LIPIKA SUBHADARSINEE PANDA	PRAKASH KUMAR MISHRA	
	WP(C)/9552/2026	MP		5970/2026
167	D-WP(C)/13708/2026	BIDYUT MONDAL	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		5971/2026
168	D-WP(C)/13694/2026	HARISH CHANDRA SAHOO	RAKESH KUMAR SARANGI	
	WP(C)/ /	MP		5972/2026
169	D-WP(C)/13710/2026	SIDDHARTHA SANKAR PANDA	BIRAJA PRASANNA DAS	
	WP(C)/9926/2026	MP		5973/2026
170	D-WP(C)/13709/2026	SANTHA CHARAN GOCHHAYAT	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		5974/2026
171	D-WP(C)/13695/2026	SATYANARAYAN SAHOO	RAKESH KUMAR SARANGI	
	WP(C)/ /	MP		5975/2026
172	D-WP(C)/13713/2026	M/S.AJIT KUMAR BEURIA, JAJPUR	SUNIL MISHRA	
	WP(C)/9946/2026	MP		5976/2026
173	D-WP(C)/13715/2026	EJAZ AHEMAD	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		5977/2026
174	D-WP(C)/13718/2026	M/S.AJIT KUMAR BEURIA, JAJPUR	SUNIL MISHRA	
	WP(C)/9951/2026	MP		5978/2026
175	D-WP(C)/13697/2026	JAYADEV MANDAL	RAKESH KUMAR SARANGI	
	WP(C)/ /	MP		5979/2026
176	D-WP(C)/13726/2026	M/S HITECH BOTTLING LTD., SAMBALPUR	BILLIP KUMAR MOHANTY	
	WP(C)/ /	MP		5980/2026
177	D-WP(C)/21532/2015	JAGANNATH ENGINEERING WORKS	M/S.SUVASHISH PATTANAIK	
	WP(C)/21532/2015	MP		5981/2026
178	D-WP(C)/34123/2025	TOFAN BHOI	AMIT KUMAR NATH, M/S. LALIT KUMAR MAHARANA, S. MOHAPATRA	
	WP(C)/24163/2025	MP		5982/2026
179	D-WP(C)/17190/2025	HARES KUMAR SAHOO		
	WP(C)/12282/2025	MP		5983/2026
180	D-WP(C)/13187/2026	PARBATI MOHARANA	BISWAJIT NAYAK	
	WP(C)/9615/2026	MP		5984/2026
181	D-WP(C)/13165/2026	BRAJA KISHORE MOHARANA	BISWAJIT NAYAK	
	WP(C)/9635/2026	MP		5985/2026
182	D-WP(C)/13743/2026	DEEPAK KUMAR PANDA	PRAFULLA CHANDRA DAS	
	WP(C)/ /	MP		5986/2026
183	D-WP(C)/51032/2025	BISWAJIT MOHAPATRA	HRUDANANDA MOHAPATRA	
	WP(C)/35486/2025	MP		5987/2026

184	D-WP(C)/13754/2026 WP(C)/9929/2026	NRUSINGH CHARAN MISHRA MP	LAXMI PRASAD DWIVEDY	5988/2026
185	D-WP(C)/13723/2026 WP(C)/ /	REENA MOHAPATRA MP	RAJJEET ROY	5989/2026
186	D-WP(C)/13762/2026 WP(C)/9939/2026	NALCO EMPLOYEES SANGHA, NALCO LTD MP	DARSHINISARATHI NAYAK	5990/2026
187	D-WP(C)/13746/2026 WP(C)/9933/2026	JYOSTSHNA MOHANTY MP	ATUL TRIPATHY	5991/2026
188	D-WP(C)/73/2026 WP(C)/1207/2026	SIBA PRASAD RAY MP	ANIL KUMAR DAS	5992/2026
189	D-WP(C)/65/2026 WP(C)/1202/2026	RAMESH CHANDRA NAYAK MP	ANIL KUMAR DAS	5993/2026
190	D-WP(C)/13776/2026 WP(C)/ /	SK. REJA HOSSEN MP	SHREEKANTA PRASAD SAHOO (1)	5994/2026
191	D-WP(C)/13777/2026 WP(C)/ /	M/S GM IRON AND STEEL COMPANY LTD MP	SUBHANKAR ROUT	5995/2026
192	D-WP(C)/13780/2026 WP(C)/ /	PLANET SOLUTIONS, BHUBANESHWAR MP	SAMIR KUMAR MISHRA	5996/2026
193	D-WP(C)/13786/2026 WP(C)/ /	SUSANTA MALLICK MP	PRASANTA KUMAR SATAPATHY	5997/2026
194	D-WP(C)/13788/2026 WP(C)/9958/2026	SWAROOP KANUNGO MP	SHASHI BHUSAN JENA	5998/2026
195	D-WP(C)/13789/2026 WP(C)/ /	BABAJI PRADHAN @ BABAJI CHARAN PRADHAN MP	PRASANTA KUMAR SATAPATHY	5999/2026
196	D-WP(C)/13790/2026 WP(C)/9962/2026	CHINMAY RANJAN BISWAL MP	SHASHI BHUSAN JENA	6000/2026
197	D-WP(C)/13793/2026 WP(C)/ /	SAIRAM APAT MP	ARUN KUMAR PATRA	6001/2026
198	D-WP(C)/13795/2026 WP(C)/9963/2026	CHANDAN PRASAD MISHRA MP	SHASHI BHUSAN JENA	6002/2026
199	D-WP(C)/13797/2026 WP(C)/9973/2026	DHRUTI CONSTRUCTION AND DEVELOPMENT MP	MENTIPKUNLAB, MAHARAJA	6003/2026
200	D-WP(C)/13800/2026 WP(C)/ /	PRAMOD KUMAR SAHOO MP	ARUN KUMAR PATRA	6004/2026
201	D-WP(C)/13764/2026 WP(C)/9967/2026	BASUDEV BEHERA MP	SOUBHAGYA SWAIN	6005/2026
202	D-WP(C)/13807/2026 WP(C)/ /	RAJAN PRASAD MP	ARUN KUMAR PATRA	6006/2026
203	D-WP(C)/13811/2026 WP(C)/ /	AMIT RAJ MP	ARUN KUMAR PATRA	6007/2026
204	D-WP(C)/41738/2025 WP(C)/29862/2025	THE MANAGER, M/S.ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BBSR MP	ARUN KUMAR PATRA	6008/2026
205	D-WP(C)/13818/2026 WP(C)/ /	M/S. AJAYA KUMAR JENA, BARGARH MP	ABHILASH MISHRA	6009/2026
206	D-WP(C)/54765/2025 WP(C)/ /	BHAGYADHAR SAHOO MP	SHIVSANKAR MOHANTY	6010/2026
207	D-WP(C)/13821/2026 WP(C)/ /	M/S. BIBHUTI PADHAN, BARGARH MP	ABHILASH MISHRA	6011/2026
208	D-WP(C)/13822/2026 WP(C)/ /	INDRA KHEMUNDU MP	ABHISHEK SAHOO	6012/2026
209	D-WP(C)/47088/2025 WP(C)/33592/2025	SATYABRATA JENA MP	PRABODHA CHANDRA NAYAK	6013/2026
210	D-WP(C)/13823/2026 WP(C)/ /	MUKTIKANT SENAPATI MP	SAMBIT PANIGRAHI	6014/2026
211	D-WP(C)/13826/2026 WP(C)/ /	AMARENDRA BEHERA MP	ABHISHEK SAHOO	6015/2026
212	D-WP(C)/40926/2024 WP(C)/24320/2024	NIRMAL KACHHARIA MP	SIBA PRASAD PATRA	6016/2026
213	D-WP(C)/13824/2026 WP(C)/ /	ANKIT KUMAR MP	ABHISHEK SAHOO	6017/2026
214	D-WP(C)/13828/2026 WP(C)/ /	VIKAS PAHADE MP	ABHISHEK SAHOO	6018/2026
215	D-WP(C)/13815/2026	SRINIBAS BHOI	DEBI PRASAD DHALSAMANTA	

	WP(C)/ /	MP		6019/2026
216	D-WP(C)/13831/2026	PRADIPTA KUMAR SAHOO	ABHISHEK SAHOO	
	WP(C)/ /	MP		6020/2026
217	D-WP(C)/13832/2026	SOMANATH SAHOO	ABHISHEK SAHOO	
	WP(C)/ /	MP		6021/2026
218	D-WP(C)/13833/2026	HEMANTA KUMAR BEBARTTA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		6022/2026
219	D-WP(C)/13834/2026	DULA TUDU	ABHISHEK SAHOO	
	WP(C)/ /	MP		6023/2026
220	D-WP(C)/13835/2026	SITAKANTA JENA	ABHISHEK SAHOO	
	WP(C)/ /	MP		6024/2026
221	D-WP(C)/13837/2026	VIJAY SINGH THAKUR	ABHISHEK SAHOO	
	WP(C)/ /	MP		6025/2026
222	D-WP(C)/13836/2026	M/S TIRUPATI DRILLING AND MINING SERVICES	ABHISHEK SAHOO	
	WP(C)/ /	MP		6026/2026
223	D-WP(C)/13838/2026	SUSHANTA PRADHAN	ABHISHEK SAHOO	
	WP(C)/ /	MP		6027/2026
224	D-WP(C)/13841/2026	RASHNA KHORA	ABHISHEK SAHOO	
	WP(C)/ /	MP		6028/2026
225	D-WP(C)/13839/2026	SRIKANTA GIRI	ABHISHEK SAHOO	
	WP(C)/ /	MP		6029/2026
226	D-WP(C)/13844/2026	RASHIMIREKHA BAISAKH	STHITIPRAGYAN SUNANDINI	
	WP(C)/ /	MP		6030/2026
227	D-WP(C)/13845/2026	GAJENDRA SINGH	ABHISHEK SAHOO	
	WP(C)/ /	MP		6031/2026
228	D-WP(C)/13843/2026	DEBASISH MANDAL	ABHISHEK SAHOO	
	WP(C)/ /	MP		6032/2026
229	D-WP(C)/15713/2021	BISHWAMBAR PADHIARI		
	WP(C)/15713/2021	MP		6033/2026
230	D-WP(C)/13849/2026	BARIAL MURMU	ABHISHEK SAHOO	
	WP(C)/ /	MP		6034/2026
231	D-WP(C)/13852/2026	BISHWANATH SAHU	ABHISHEK SAHOO	
	WP(C)/ /	MP		6035/2026
232	D-WP(C)/13854/2026	SARASWATI SAHU	JAYAKRISHNA MOHAPATRA	
	WP(C)/ /	MP		6036/2026
233	D-WP(C)/13855/2026	SURESH KUMAR SETHI	ABHISHEK SAHOO	
	WP(C)/ /	MP		6037/2026
234	D-WP(C)/13850/2026	MAGUNI CHARAN NAYAK	ABHISHEK SAHOO	
	WP(C)/ /	MP		6038/2026
235	D-WP(C)/13856/2026	BASUKI NATH SHARMA	ABHISHEK SAHOO	
	WP(C)/ /	MP		6039/2026
236	D-WP(C)/13857/2026	RABINARAYAN MISHRA	RAMESH CHANDRA SWAIN	
	WP(C)/ /	MP		6040/2026
237	D-WP(C)/13858/2026	GANESH CHANDRA BEHERA	ABHISHEK SAHOO	
	WP(C)/ /	MP		6041/2026
238	D-WP(C)/13863/2026	ANIL KUMAR GAUTAM	ABHISHEK SAHOO	
	WP(C)/ /	MP		6042/2026
239	D-WP(C)/13866/2026	KHIROD KUMAR MISHRA	ASMIYA RANJAN MAJHI	
	WP(C)/ /	MP		6043/2026
240	D-WP(C)/13867/2026	DILLIP KUMAR PRADHAN	ABHISHEK SAHOO	
	WP(C)/ /	MP		6044/2026
241	D-WP(C)/13869/2026	CHHAPADI SOMANATH	ABHISHEK SAHOO	
	WP(C)/ /	MP		6045/2026
242	D-WP(C)/13872/2026	HARISHANKAR CHAPADI	ABHISHEK SAHOO	
	WP(C)/ /	MP		6046/2026
243	D-WP(C)/13874/2026	ABHISHEK KUMAR GAUTAM	ABHISHEK SSAHOO	
	WP(C)/ /	MP		6047/2026
244	D-WP(C)/13859/2026	SANJEEB KUMAR SAHU	SOUGAT DASH	
	WP(C)/9964/2026	MP		6048/2026
245	D-WP(C)/13875/2026	SUJEET KUMAR NAYAK	ABHISHEK SAHOO	
	WP(C)/ /	MP		6049/2026
246	D-WP(C)/13876/2026	SANJAY KUMAR DAS	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		6050/2026

247	D-WP(C)/13877/2026 WP(C)/ /	HEMANTA KUMAR RATH MP	MANOJ KUMAR PATI	6051/2026
248	D-WP(C)/9751/2026 WP(C)/7929/2026	CHANDRAHAS BEHERA MP	PANKAJ SONI	6052/2026
249	D-WP(C)/13878/2026 WP(C)/ /	MUNA BEHERA MP	ABHISHEK SAHOO	6053/2026
250	D-WP(C)/13880/2026 WP(C)/ /	PANKAJ KUMAR MP	ABHISHEK SAHOO	6054/2026
251	D-WP(C)/9328/2026 WP(C)/ /	M/S. PEERLESS HOTELS PVT. LTD., KOLKATA MP	AMIT PRASAD BOSE	6055/2026
252	D-WP(C)/13881/2026 WP(C)/ /	ASMITA ROY MP	MANOJ KUMAR PATI	6056/2026
253	D-WP(C)/13882/2026 WP(C)/ /	DURGADATTA RATH MP	MANOJ KUMAR PATI	6057/2026
254	D-WP(C)/13883/2026 WP(C)/ /	SONU RAJ MP	ABHISHEK SAHOO	6058/2026
255	D-WP(C)/13885/2026 WP(C)/ /	GHASIRAM HANSDA MP	ABHISHEK SAHOO	6059/2026
256	D-WP(C)/13886/2026 WP(C)/ /	SUNIL KUMAR SAHOO MP	ABHISHEK SAHOO	6060/2026
257	D-WP(C)/13888/2026 WP(C)/ /	SUDHIR KUMAR DASH MP	ABHISHEK SAHOO	6061/2026
258	D-WP(C)/13887/2026 WP(C)/ /	SITIKANTHA RAY MP	MANOJ KUMAR PATI	6062/2026
259	D-WP(C)/13891/2026 WP(C)/ /	PRAVAKAR ROUT MP	SIDDHARTHA SAMAL	6063/2026
260	D-WP(C)/13893/2026 WP(C)/ /	SAROJINI SATPATHY MP	MANOJ KUMAR PATI	6064/2026
261	D-WP(C)/13890/2026 WP(C)/ /	RATI RANJAN JENA MP	ABHISHEK SAHOO	6065/2026
262	D-WP(C)/13894/2026 WP(C)/ /	SOUMYADARSHAN RAY MP	MANOJ KUMAR PATI	6066/2026
263	D-WP(C)/7583/2026 WP(C)/6067/2026	RINA RANI DAS MP	BHOJARAJ SETH	6067/2026
264	D-WP(C)/13897/2026 WP(C)/ /	BIBEKANANDA MALLIK MP	ABHISHEK SAHOO	6068/2026
265	D-WP(C)/13900/2026 WP(C)/ /	M/S. ADVANCE ENGINEERING, BBSR MP	SUNIL MISHRA	6069/2026
266	D-WP(C)/13901/2026 WP(C)/ /	ATALA BIHARI NAYAK MP	ABHISHEK SAHOO	6070/2026
267	D-WP(C)/13903/2026 WP(C)/ /	SANJAY KUMAR ROUT MP	KUNAL KUMAR SWAIN	6071/2026
268	D-WP(C)/13860/2026 WP(C)/9980/2026	SUVASH CHANDRA SAI MP	SOUGAT DASH	6072/2026
269	D-WP(C)/13907/2026 WP(C)/ /	BHAGABAN NAYAK MP	ABHISHEK SAHOO	6073/2026
270	D-WP(C)/17233/2013 WP(C)/17233/2013	RAJ KUMARI TRUST EST MP	M/S.N.K.SAHU, SHYAM SUNDAR TRIPATHY	6074/2026
271	D-WP(C)/13911/2026 WP(C)/ /	MADAN MOHAN MAHAPATRA MP	ASWINI PATNAIK	6075/2026
272	D-WP(C)/17233/2013 WP(C)/17233/2013	RAJ KUMARI TRUST EST MP	M/S.N.K.SAHU	6076/2026
273	D-WP(C)/17233/2013 WP(C)/17233/2013	RAJ KUMARI TRUST EST MP	M/S.N.K.SAHU	6077/2026
274	D-WP(C)/3971/2026 WP(C)/3617/2026	TRINATH PUJARI MP	SRINIVAS MOHANTY	6078/2026
275	D-WP(C)/13919/2026 WP(C)/ /	BINAYA KUMAR PANIGRAHI MP	NITYABRATA BEHURIA	6079/2026
276	D-WP(C)/13922/2026 WP(C)/ /	BIKRAM KUMAR PANIGRAHI MP	NITYABRATA BEHURIA	6080/2026
277	D-WP(C)/13924/2026 WP(C)/ /	BIDYUT KUMAR PANIGRAHI MP	NITYABRATA BEHURIA	6081/2026
278	D-WP(C)/13927/2026	MAHESWAR GHANA	BIBHU PRASAD PANDA	

	WP(C)/ /	MP		6082/2026
279	D-WP(C)/13927/2026	MAHESWAR GHANA	BIBHU PRASAD PANDA	
	WP(C)/ /	MP		6083/2026
280	D-WP(C)/13929/2026	LINGARAJ SAHU	SITARAM SATAPATHY	
	WP(C)/ /	MP		6084/2026
281	D-WP(C)/13930/2026	RAJ KUMAR AGRAWAL	SUSHANTA KUMAR JOSHI	
	WP(C)/ /	MP		6085/2026
282	D-WP(C)/13934/2026	RAJESH KUMAR SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		6086/2026
283	D-WP(C)/13936/2026	PANKAJINI PATRA	SITARAM SATAPATHY	
	WP(C)/ /	MP		6087/2026
284	D-WP(C)/7907/2024	KANHU CHARAN SINGHNINA	SAIBRATA RATH	
	WP(C)/5209/2024	MP		6088/2026
285	D-WP(C)/13938/2026	MOHAN SUNDAR SUPKAR	PRAKASH KUMAR MISHRA	
	WP(C)/9994/2026	MP		6089/2026
286	D-WP(C)/13943/2026	BANDANA ROUT	SARAT CHANDRA MEKAP	
	WP(C)/ /	MP		6090/2026
287	D-WP(C)/45749/2025	SANGRAM KESHARI MAHARANA		
	WP(C)/31818/2025	MP		6091/2026
288	D-WP(C)/13932/2026	ABANTEE SETHI	GHANASHYAM DASH	
	WP(C)/ /	MP		6092/2026
289	D-WP(C)/13947/2026	FLEXI MULTI PRODUCTS AND SERVICES	ANUPMA KUNDUMOHANTY	
	WP(C)/ /	MP		6093/2026
290	D-WP(C)/13047/2022	BASANTA KUMAR NAYAK	RAMESH CHANDRA SAHOO 1	
	WP(C)/13047/2022	MP		6094/2026
291	D-WP(C)/13948/2026	SRIDHAR MOHANTY	ABINASH ROURTRAY	
	WP(C)/ /	MP		6095/2026
292	D-WP(C)/12604/2022	MANOJ KUMAR NAYAK	RAMESH CHANDRA SAHOO 1	
	WP(C)/12604/2022	MP		6096/2026
293	D-WP(C)/12607/2022	BIBEKANANDA KHANDUAL	RAMESH CHANDRA SAHOO 1	
	WP(C)/12607/2022	MP		6097/2026
294	D-WP(C)/9731/2026	BISWANATH OJHA		
	WP(C)/8058/2026	MP		6098/2026
295	D-WP(C)/18071/2022	SUJIT DEBATA	LAXMI PRASAD DWIVEDY	
	WP(C)/18071/2022	MP		6099/2026
296	D-WP(C)/18073/2022	RAMA KRUSHNA MALLIK	LAXMI PRASAD DWIVEDY	
	WP(C)/18073/2022	MP		6100/2026
297	D-WP(C)/18072/2022	ROJALINI MOHAPATRA	LAXMI PRASAD DWIVEDY	
	WP(C)/18072/2022	MP		6101/2026
298	D-WP(C)/13933/2026	AMBIKA PRADHAN	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		6102/2026
299	D-WP(C)/7491/2026	SIDHESWAR DAS	MANORANJAN PATTANAİK	
	WP(C)/6453/2026	MP		6103/2026
300	D-WP(C)/13956/2026	CHAITANYA SAHOO	SAMEER KUMAR DAS	
	WP(C)/ /	MP		6104/2026
301	D-WP(C)/18716/2022	KABITA PRIYADARSHINI MISHRA	LAXMI PRASAD DWIVEDY	
	WP(C)/18716/2022	MP		6105/2026
302	D-WP(C)/13960/2026	RAMPRIT RAY	PABITRA KUMAR NAYAK	
	WP(C)/ /	MP		6106/2026
303	D-WP(C)/13962/2026	RASHMILATA PATRA	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		6107/2026
304	D-WP(C)/13964/2026	M/S KONARK AYURVEDIC PHARMACY, KPR	KRISHNA DASH	
	WP(C)/ /	MP		6108/2026
305	D-WP(C)/13967/2026	M/S SINGH AND SONS, SUNDERGARH	ASIT KUMAR DASH	
	WP(C)/ /	MP		6109/2026
306	D-WP(C)/13970/2026	CHOUDHURY LAXMIDHAR SAHOO	PRAGYAN PARAMITA MOHANTY	
	WP(C)/ /	MP		6110/2026
307	D-WP(C)/49663/2025	GANESH CHANDRA MOHANTY	KISHORE KUMAR MISHRA	
	WP(C)/34615/2025	MP		6111/2026
308	D-WP(C)/13975/2026	M/S. MARGDARSHEE HOSPITALITY AND REIS	SARATHYAGATSINGHPUR	
	WP(C)/ /	MP		6112/2026
309	D-WP(C)/13976/2026	PRAMOD KUMAR SAHOO	AMIT PRASAD BOSE	
	WP(C)/ /	MP		6113/2026

310	D-WP(C)/13986/2026 WP(C)/ /	J N NURSERY AND AGRO DISTRIBUTOR, CUTTACK MP	CHITRA KUMAR MALLICK	6114/2026
311	D-WP(C)/13984/2026 WP(C)/ /	M/S SERAJUDDIN AND CO., KEONJHAR MP	SARADA PRASANNA SARANGI	6115/2026
312	D-WP(C)/13993/2026 WP(C)/ /	ARUN KUMAR BISWAL MP	AMARTYA MISHRA	6116/2026
313	D-WP(C)/13997/2026 WP(C)/ /	JITENDRA BARIK MP	TUSAR KUMAR MISHRA	6117/2026
314	D-WP(C)/13965/2026 WP(C)/ /	M/S D. D BUILDERS LTD MP	SIDHANT DWIBEDI	6118/2026
315	D-WP(C)/14006/2026 WP(C)/ /	SARAT CHANDRA SAHOO MP	TUSAR KUMAR MISHRA	6119/2026
316	D-WP(C)/14013/2026 WP(C)/ /	PURNENDU KUMAR MISHRA MP	NIRANJAN LENKA	6120/2026
317	D-WP(C)/14014/2026 WP(C)/ /	M/S ALLIN SECURITY AND INTELLIGENCE SERVICES (PVT) LTD, MP	KRISHNA CHANDRA SAHU	6121/2026
318	D-WP(C)/13981/2026 WP(C)/ /	M/S MAA SARALA FLY ASH BRICKS MP	DEBASISH HAZRA	6122/2026
319	D-WP(C)/14002/2026 WP(C)/ /	RAJ KIRAN BEHERA MP	ALOK KUMAR PANDA	6123/2026
320	D-WP(C)/14018/2026 WP(C)/ /	ABHISHEK PANDA MP	UMA CHARAN MISHRA	6124/2026
321	D-WP(C)/14020/2026 WP(C)/ /	BIJAYALAXMI MAHARANA MP	SUBASH CHANDRA PUSPALAKA	6125/2026
322	D-WP(C)/14024/2026 WP(C)/ /	SARASWATI MAHARANA MP	SUBASH CHANDRA PUSPALAKA	6126/2026
323	D-WP(C)/14025/2026 WP(C)/ /	ASHOK KUMAR SAHU MP	DIGANTA DAS	6127/2026
324	D-WP(C)/14031/2026 WP(C)/ /	LAMBODAR BARSAL MP	JAJATI KESHARI KHUNTIA	6128/2026
325	D-WP(C)/14032/2026 WP(C)/ /	BHUPESH KUMAR JAISWAL MP	DIGANTA DAS	6129/2026
326	D-WP(C)/14033/2026 WP(C)/ /	ALU KANDI MP	NARAYAN PRASA PARIJA	6130/2026
327	D-WP(C)/13987/2026 WP(C)/ /	UNITED FRIENDS BUILDERS (P) LTD MP	SUSANTA KUMAR BARAL	6131/2026
328	D-WP(C)/14038/2026 WP(C)/ /	TOFAN KANDI MP	NARAYAN PRASAD PARIJA	6132/2026
329	D-WP(C)/14040/2026 WP(C)/ /	DHIREN KUMAR PRADHAN MP	SWADHIN KESARI SINGH	6133/2026
330	D-WP(C)/14039/2026 WP(C)/ /	DR. NIRAKAR MAHALIK MP	DEBASNAN DAS	6134/2026
331	D-WP(C)/14045/2026 WP(C)/ /	SAROJ KUMAR PUROHIT MP	SWADHIN KESARI SINGH	6135/2026
332	D-WP(C)/14046/2026 WP(C)/ /	M/S.RKD CONSTRUCTION PVT.LTD.,BHUBANESWAR MP	ANURUKHERJI	6136/2026
333	D-WP(C)/14047/2026 WP(C)/ /	PRASANT KUMAR BEHERA MP	DEBASNAN DAS	6137/2026
334	D-WP(C)/14054/2026 WP(C)/ /	SANJAY KUMAR SINGH MP	SWADHIN KESARI SINGH	6138/2026
335	D-WP(C)/13988/2026 WP(C)/ /	DR. KRISHNA NANDA MP	KRISHNA CHANDRA SAHU	6139/2026
336	D-WP(C)/14057/2026 WP(C)/ /	TUKU BEHERA MP	DEBASNAN DAS	6140/2026
337	D-WP(C)/14061/2026 WP(C)/ /	BHARAT CHARAN BEHERA MP	DEBASNAN DAS	6141/2026